

Minutes of Exim Facilitation Committee (EFC) meeting No. 06/AM24 dated 25.09.2023 for Import of Restricted Items

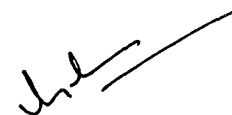
Meeting No. 06/AM 24 of Exim Facilitation Committee (EFC) was held on 25.09.2023 at 3.30 PM in Room No.13, Vanijya Bhawan, New Delhi under the chairmanship of Shri SBS Reddy, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

- (i) Shri Kundan Kumar, Deputy Secretary, DPIIT
- (ii) Shri Md. Moin Afaq, Dy. DGFT, DGFT
- (iii) Shri Gaurav Kumar, DIC, DRDO
- (iv) Shri M. Devula, DAW, DGCA/M/o Civil Aviation
- (v) Shri Kapil Kumar, Under Secretary, M/o P&NG
- (vi) Shri Dheeraj Kumar Meena, Under Secretary, LEI Division, DPIIT
- (vii) M/s. Kirti Gupta, Scientist-C, Meity
- (viii) Shri Vinod Kumar, ACF, MoEF&CC (SU Division), MoEF&CC
- (ix) Shri Prasenjeet Navgire, Technical Expert (CITES), Wildlife Division, MoEF&CC
- (x) Shri S.K. Jain, Consultant, TSW Division, DPIIT

3. Total number of cases considered in the meeting was **317**. The committee decided that as in the past, all NOC/documents received/conveyed by the concerned committee members will be incorporated in the minutes as and when uploaded. Accordingly, **84** cases have been approved, **5** cases have been rejected, **27** cases have been closed and **201** cases have been deferred. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee.

4. The details for the approved cases will follow.



Part 1	D/oDAH&D				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
1.	J. K. TRUST BOMBAY HQRXIMLAPPLY00000131A M24	19.4.2023	285 NOS BOVINE SEMEN OF GIR BULL (IVA FIV DE BRAS), etc	05111000	Comments sought from DAH&D on 20.4.2023. DAHD vide email dated 11.05.2023 has sought information from the firm. Committee decided to issue a final reminder to the applicant.
2.	JINDAL POLO &EQUESTRIAN FOUNDATION HQRXIMLAPPLY00000459A M24	30.5.2023	36 NOS. POLO HORSES FOR PROMOTION & EXCELLENCE IN SPORTS	01012910	Comments sought from DAH&D on 31.5.2023. DAHD vide email dated 20.09.2023 has sought information from the firm.
3.	CHITALE GENUS ABS (INDIA) PRIVATE LIMITED HQRXIMLAPPLY00000684A M24	24.5.2023	60000 NOS Bovine Semen	05111000	Comments sought from DAH&D on 15.6.2023. Committee decided to send a final reminder to the applicant.
4.	Tafla Rashid Bawazir HQRXIMLAPPLY00001135A M24	10.7.2023	1 KGS Personal Pet cat Persian mixbreed	1061900	Comments sought from DAH&D on 11.7.2023. DAHD vide email dated 24.08.2023 has sought information from the firm. Committee decided to send a reminder to the applicant.
5.	SAI LIFE SCIENCES LIMITED HQRXIMLAPPLY00001207A M24	18.7.2023	32000 NOS Mice Male, Mice Female, Rats Female, Rats Male	1061900	Recommended by DAHD vide OM dated 29.08.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 29.08.2023.
6.	RAPPORT SHIPPINGSCAPE HQRXIMLAPPLY00001322A M24	1.8.2023	50 NOS Lice Chicken Birds	1059400	Comments sought from DAH&D on 1.8.2023 DAHD vide email dated 20.09.2023 has sought information from the applicant



7.	DEVYANI JAIPURIA HQRXIMLAPPLY00001323A M24	1.8.2023	9 Nos. of Polo Horses	1012910	Recommended by DAHD vide OM dated 31.08.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 31.08.2023.
8.	VIMKUDA ENTERPRISE HQRXIMLAPPLY00001325A M24	1.8.2023	100050 NOS Bovine frozen semen	5111000, 05119991	Comments sought from DAH&D on 1.8.2023.
9.	SrujanaJapa HQRXIMLAPPLY00001444A M24	12.8.2023	01 No. of Dog Petname-Banti Japa, Breed-Havanese, Sex- Male Neutered, DOB- 18.09.2016, Color-White and brown, Microchip No. 985113001099221	1061900	Recommended by DAHD vide OM dated 31.08.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 31.08.2023 and subject to submission of required documents.
10.	Maneesha Khanna-Eriksrud HQRXIMLAPPLY00001441A M24	11.8.2023	01 No. of Dog Petname-Kenzo, Breed- Bichon Maltais, Sex- Male, DOB-02.05.2017, Color-White, Microchip No. 250268712591242	1061900	Recommended by DAHD vide OM dated 31.08.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 31.08.2023 and subject to submission of required documents.
11.	RAJESH SHARMA HQRXIMLAPPLY00001440A M24	11.8.2023	01 No. of Dog Petname-Johnny, Breed- Maltese, Sex-Male Neutered, DOB- 24.03.2020, Color-White, Microchip No. 982091070067114	1013010	Recommended by DAHD vide OM dated 31.08.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 31.08.2023 and subject to submission of required documents.
12.	Dmitrii Savin HQRXIMLAPPLY00001457A M24	12.8.2023	1 No. of Dog Petname-Etoile Noir Vesuvias, Breed-Beagle, Sex-Male, DOB- 07.09.2015, Microchip No. 643191000027649	1039100	The Committee decided to approve the case on Ex-post facto basis.
13.	BIOLIVZ RESEARCH CENTER PRIVATE LIMITED	15.8.2023	52 NOS LIVE BEAGLE DOGS	1069000	Recommended by DAHD vide OM dated 31.08.2023.

	HQRXIMLAPPLY00001469A M24		(MALE AND FEMALE)		The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 31.08.2023
14.	VIVEKA SINGH RATHORE HQRXIMLAPPLY00001473A M24	16.8.2023	6 NOS RIDING HORSES	1012990	Comments sought from DAH&D on 16.8.2023
15.	Svetlana Adhikari HQRXIMLAPPLY00001480A M24	16.8.2023	1 No. of Cat Petname-Yuki, Breed-European Short Hair, Sex-Female, DOB-13.04.2023, Microchip No. 991003002286668	1019090	The Committee decided to approve the case on Ex-post facto basis.
16.	Rajdeep Kaur HQRXIMLAPPLY00001500A M24	18.8.2023	1 No of dog Petname-Zuki, Breed-Poodle, toy, Sex-Female, DOB-03.03.2021, Color-Red, Microchip No. 991003002286668	1061900	Recommended by DAHD vide OM dated 31.08.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 31.08.2023 and subject to submission of required documents.
17.	AURIGENE PHARMACEUTICAL SERVICES LIMITED HQRXIMLAPPLY00001505A M24	18.8.2023	500 NOS MusMusculus Strain Mouse Sex M/F Age 14 Range: 4-14	1029090	Recommended by DAHD vide OM dated 31.08.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 31.08.2023
18.	SarveshMisar HQRXIMLAPPLY00001506A M24	18.8.2023	1 No. of Dog Petname-Yogi, Breed-Pomeranian, Sex-Male, DOB-27.03.2023, Color-Black, Microchip No. 528235000000136	1061900	The Committee decided to approve the case on Ex-post facto basis.
19.	RAPTAKOS BRETT AND COMPANY LIMITED HQRXIMLAPPLY00001509A M24	18.8.2023	10 Nos. of Broodmares, Age-03 to 20 Years, Sex-Female, Breed-Thoroughbred breed 01 No. of Stallion, Age-03 to 20 years, Sex-Male,	1012100	Recommended by DAHD vide OM dated 31.08.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 31.08.2023

			Breed-Thoroughbred breed		
20.	Andrea Burget HQRXIMLAPPLY00001512A M24	17.8.2023	2 NOS Pets cats	1061900	Comments sought from DAH&D on 22.8.2023. DAHD vide email dated 20.09.2023 has sought information from the firm.
21.	Raju Raphael Majumdar HQRXIMLAPPLY00001525A M24	20.8.2023	1 No. of Dog Petname-Smile, Breed-Poodle, Sex-Male, DOB-16.10.2018, Color-Apricot, Microchip No. 990000002915702	1061900	Recommended by DAHD vide OM dated 05.09.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 05.09.2023 and subject to submission of required documents.
22.	LORI LEE SISSON HQRXIMLAPPLY00001543A M24	22.8.2023	01 No. of Dog	1013020	Comments sought from DAH&D on 23.8.2023
23.	LORI LEE SISSON HQRXIMLAPPLY00001542A M24	22.8.2023	01 No. of Dog	1013020	Comments sought from DAH&D on 23.8.2023
24.	Kshitij Verma HQRXIMLAPPLY00001538A M24	22.8.2023	01 No. of Dog Petname-Hobbs, Breed-Lhasa Apso, Sex-Male, DOB-04.03.2021, Color-Gray, Microchip No. 945000006051463	1061900	Recommended by DAHD vide OM dated 05.09.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 05.09.2023 and subject to submission of required documents.
25.	DEEPMALA MADHUSUDAN NAIR HQRXIMLAPPLY00001581A M24	25.8.2023	01 No. of Dog Petname-Bailey, Breed-Dachshund, Sex-Female, DOB-27.04.2019, Color-Black/Brown, Microchip No. 945000006051505	1061900	The Committee decided to approve the case on Ex-post facto basis.
26.	MANI SHEEP BREEDING CENTRE HQRXIMLAPPLY00001576A M24	23.8.2023	100 NOS Black head Dorper Ram (10 -15 months)	1041010	DAHD vide OM dated 05.09.2023 has not Recommended. The committee decided to reject the case as per comments received from DAHD vide

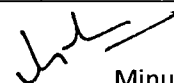
					OM dated 05.09.2023.
27.	Yulia Plutkova HQRXIMLAPPLY00001556A M24	23.8.202 3	01 No. of Cat Petname-Timofey, Breed- Metis, Sex-Male, DOB- 28.04.2010, Color- Grey, Microchip No. 900255000538255	1039100	The Committee decided to approve the case on Ex-post facto basis.
28.	SANDEEP SINGH SEKHON HQRXIMLAPPLY00001604A M24	27.8.202 3	01 No. of Dog Petname-Nala, Breed- Golden Retriever, Sex- Female, DOB-02.07.2022, Color- Gold, Microchip No. 276095611275060	1061900	Recommended by DAHD vide OM dated 05.09.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 05.09.2023 and subject to submission of required documents.
29.	GREENLANDS FARM HQRXIMLAPPLY00001601A M24	26.8.202 3	02 No. of Cat	1061900	Comments sought from DAH&D on 28.8.2023. DAHD vide email dated 20.09.2023 has sought information from the firm.
30.	Stella Shtro HQRXIMLAPPLY00001612A M24	28.8.202 3	01 No. of Dog	1039100	Comments sought from DAH&D on 29.8.2023
31.	PAULRAJ JOSEPH PRABHAKARAN HQRXIMLAPPLY00001614A M24	29.8.202 3	9 NOS RIDING HORSES	1012990	Comments sought from DAH&D on 29.8.2023
32.	RAJAT KUMAR HQRXIMLAPPLY00001623A M24	29.8.202 3	01 No. of Dog	1061900	Comments sought from DAH&D on 30.8.2023 DAHD vide email dated 20.09.2023 has sought information from the firm.
33.	Prashant Khaitan HQRXIMLAPPLY00001633A M24	30.8.202 3	01 No. of Dog Petname-Little Rascal, Breed-Lab Mix, Sex- Female Spayed, Age-3, Color- Black, Microchip No. 982091069985695	1039100	Recommended by DAHD vide OM dated 15.09.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 15.09.2023 and subject to submission of required documents.

34.	Rajat kumar HQRXIMLAPPLY00001631A M24	30.8.2023	01 No. of Dog	1061900	Comments sought from DAH&D on 31.8.2023 DAHD vide email dated 20.09.2023 has sought information from the firm.
35.	ANMOL KAUR DHALI WAL HQRXIMLAPPLY00001628A M24	30.8.2023	01 No. of Dog	1061900	Comments sought from DAH&D on 31.8.2023
36.	HARDEEP KAUR HQRXIMLAPPLY00001629A M24	30.8.2023	01 No. of Dog	1061900	Comments sought from DAH&D on 31.8.2023
37.	MERIL DIAGNOSTICS PRIVATE LIMITED HQRXIMLAPPLY00001634A M24	29.8.2023	3000 NOS MOUSE (MALE/FEMALE) 03-22 Weeks	1029090	Comments sought from DAH&D on 31.8.2023
38.	Rajeshwari Venkateswaran HQRXIMLAPPLY00001636A M24	31.8.2023	01 No. of Dog	1061900	Comments sought from DAH&D on 1.9.2023
39.	Marhamat Najjari HQRXIMLAPPLY00001639A M24	1.9.2023	01 No. of Dog	1061900	Comments sought from DAH&D on 1.9.2023
40.	FORTUNE ASSOCIATES HQRXIMLAPPLY00001642A M24	1.9.2023	10 Pcs. Llama	1061300	Comments sought from DAH&D on 4.9.2023 DAHD vide email dated 05.09.2023 has sought information from the firm.
41.	Rajan Goswami HQRXIMLAPPLY00001655A M24	3.9.2023	01 No. of Dog	1061900	Comments sought from DAH&D on 4.9.2023
42.	Aanchal Jotwani HQRXIMLAPPLY00001651A M24	3.9.2023	4 NOS Chihuahua, Choti 981020041033371, Coco 981020041028167, Oreo 98102004102241, Mika 956000006504939	1061900	Comments sought from DAH&D on 4.9.2023
43.	Rajat kumar HQRXIMLAPPLY00001646A	2.9.2023	01 No. of Dog	1061900	The applicant has withdrawn the application. Accordingly, the committee decided to close

	M24				the case.
44.	Yashita Sabharwal HQRXIMLAPPLY00001644A M24	1.9.2023	01 No. of Dog	1061900	Comments sought from DAH&D on 4.9.2023
45.	Nitikesh Bhavsar HQRXIMLAPPLY00001645A M24	2.9.2023	01 No. of Dog	1061900	Comments sought from DAH&D on 4.9.2023
46.	GREENLANDS FARM HQRXIMLAPPLY00001650A M24	2.9.2023	10 PRS LLAMA GLAMA (DOMESTIC ANIMALS)	1061300	Comments sought from DAH&D on 4.9.2023. DAHD vide email dated 05.09.2023 has sought information from the firm.
47.	Shaijal Sharma HQRXIMLAPPLY00001662A M24	5.9.2023	01 No. of Dog	1061900	Comments sought from DAH&D on 5.9.2023
48.	INTERNATIONAL INSTITUTE OF BIO TECHNOLOGY AND TOXICOLOGY HQRXIMLAPPLY00001665A M24	5.9.2023	100 NOS CBA/J MICE - FEMALE	1061900	Comments sought from DAH&D on 5.9.2023
49.	SUN PHARMA ADVANCED RESEARCH COMPANY LIMITED HQRXIMLAPPLY00001668A M24	5.9.2023	1006 NOS C3H/HeJ Mice, Any sex (Male / Female), Any age, Country of Origin - USA, France, Japan	1061900	Comments sought from DAH&D on 5.9.2023
50.	Nikita Pahwa HQRXIMLAPPLY00001706A M24	10.9.2023	1 No. of Pet Cat	1061900	Comments sought from DAH&D on 11.9.2023
51.	Ashley Simonds HQRXIMLAPPLY00001705A M24	9.9.2023	01 No. of Dog	1061900	Comments sought from DAH&D on 11.9.2023
52.	DELTA EXIM SERVICES HQRXIMLAPPLY00001704A M24	9.9.2023	10 PRS Alpaca Vicugnapacos (Domestic animal non- cites listed)	1061300	Comments sought from DAH&D on 11.9.2023. DAHD vide email dated 05.09.2023 has sought information from the firm.
53.	Elizaveta Kaustova	9.9.2023	02 Nos. of Dog	1039100	Comments sought from DAH&D on

	HQRXIMLAPPLY00001703A M24				11.9.2023
54.	Maksim Inikhov HQRXIMLAPPLY00001687A M24	7.9.2023	01 No. of Dog	1039100	Comments sought from DAH&D on 11.9.2023
55.	TARC EQUESTRIAN CENTRE PRIVATE LIMITED HQRXIMLAPPLY00001682A M24	7.9.2023	12 NOS RIDING HORSES	1012990	Comments sought from DAH&D on 11.9.2023
56.	NAVEEN BHATIA HQRXIMLAPPLY00001678A M24	7.9.2023	6 NOS RIDING HORSES	1012990	Comments sought from DAH&D on 11.9.2023
57.	Saurabh Mittal HQRXIMLAPPLY00001676A M24	6.9.2023	01 of Cat	1061900	Comments sought from DAH&D on 11.9.2023
58.	Praveen Malhan HQRXIMLAPPLY00001716A M24	11.9.2023	01 No. of Dog	1061900	Comments sought from DAH&D on 12.9.2023
59.	Madhumita Mani HQRXIMLAPPLY00001711A M24	11.9.2023	01 No. of Dog	1061900	Comments sought from DAH&D on 12.9.2023
60.	Amulya Veerappajja Shankar HQRXIMLAPPLY00001717A M24	12.9.2023	01 No. of Dog	1061900	Comments sought from DAH&D on 12.9.2023
61.	Alisha Sharma HQRXIMLAPPLY00001722A M24	12.9.2023	01 No. of Dog	1061900	Comments sought from DAH&D on 12.9.2023
62.	BHAVNAGAR POLO CLUB HQRXIMLAPPLY00001728A M24	12.9.2023	6 NOS POLO HORSES FOR SPORT ACTIVITIES,(AGE-02 TO 20 YEARS),(SEX- MARES/GELDINGS/ST ALLIONS)	1012910	Comments sought from DAH&D on 13.9.2023
63.	TadeushIashchemsk HQRXIMLAPPLY00001752A	14.9.2023	01 No. of Dog	1039100	Comments sought from DAH&D on 15.9.2023

	M24				
64.	Apoorv Saraogee HQRXIMLAPPLY00001757A M24	15.9.2023	01 No. of Cat	1061900	Comments sought from DAH&D on 15.9.2023
65.	MUKTESHWAR STUD LLP HQRXIMLAPPLY00001763A M24	15.9.2023	3 Nos. Broodmares from 4 to 20 years old	1012100	Comments sought from DAH&D on 15.9.2023
Part 2	D/oDAH&D and MoEF&CC (WL)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
66.	SYNGENE INTERNATIONAL LIMITED HQRXIMLAPPLY00002165A M23	21.1.2023	110 nos. Male Cynomolgus Monkey Cryosuspension Hepatocytes 5 Million; Male Cynomolgus Monkey Liver Microsomes, 10 mg and Male Cynomolgus Monkey Liver S9, 30 mg	05119999	Recommended by DAHD vide OM dated 09.02.2023 Comments sought from MOEF (WL) on 23.1.2023 MoEF&CC vide OM dated 08.05.2023 has sought information from the firm. Committee decided to issue a final reminder to the applicant. Reminder sent on 17.08.2023.
67.	SYNGENE INTERNATIONAL LIMITED HQRXIMLAPPLY00002166A M23	21.1.2023	160 nos. Male Cynomolgus Monkey Liver Microsomes, 10 mg; Male Cynomolgus Monkey Liver S9, 30 mg and Male Cynomolgus Monkey Cryosuspension Hepatocytes 5 Million	05119999	Recommended by DAHD vide OM dated 09.02.2023 MoEF&CC vide OM dated 08.05.2023 has sought information from the firm. MoEF&CC vide OM dated 03.07.2023 has sought information from the firm. Committee decided to issue a final reminder to the applicant. Reminder sent on 17.08.2023.
68.	INDIRA GANDHI ZOOLOGICAL PARK VISAKHAPATNAM HQRXIMLAPPLY00002167A M23	5.1.2023	12 nos. Aldabra Giant Tortoise (Geochelone gigantean)	01062000	Recommended by DAHD vide OM dated 09.02.2023. MoEF&CC vide OM dated 30.01.2023 has sought information from the firm. Committee decided to issue a final reminder to the



					applicant. Reminder sent on 17.08.2023.
69.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00002459A M23	27.2.202 3	30 nos. Hippopotamus		Recommended by DAHD vide OM dated 23.03.2023 Comments sought from MOEF (WL) on 28.02.2023. MoEF&CC (WL) vide email dated 19.04.2023 has sought some information from the firm
70.	SHREE SHARDA LIVE EXOTICS HQRXIMLAPPLY00002596A M23	13.3.202 3	32 nos. Silvery marmoset (Micoargentatus); Emperor tamarin (saguinus imperator); Goldies marmoset(callimicogoeldii); Golden lion tamarin(Leontopithecusro salia) etc.	1061100	Recommended by DAHD vide OM dated 29.03.2023. Comments sought from MOEF (WL) on 14.3.2023. MoEF&CC (WL) vide email dated 12.04.2023 has sought some information from the firm. Committee decided to issue a final reminder to the applicant. Firm sent the reply to the MoEF&CC (WL) on 28.06.2023.
71.	RADHE KRISHNA TEMPLE ELEPHANT WELFARE TRUST HQRXIMLAPPLY00000198A M24	27.4.202 3	3 NOS African Elephant (Loxodontaafricana) (ID: 0985100005802297) (FEMALE), African Elephant (Loxodontaafricana) (ID: 0985100005804035) (FEMALE), African Elephant (Loxodontaafricana) (ID: 977200001064306) (FEMALE)	1061900	Recommended by DAHD vide OM dated 18.05.2023 Comments sought from MOEF(WL) on 28.4.2023 MoEF&CC (WL) vide email dated 13.06.2023has sought information from the firm.
72.	SYNGENE SCIENTIFIC SOLUTIONS LIMITED HQRXIMLAPPLY00000143A M24	21.4.202 3	160 NOS Male Cynomolgusmonkey Liver Microsome,10mg & Male Cynomolgus monkey Liver S9,30mg	5119999	Recommended by DAHD vide OM dated 22.06.2023. Comments sought from MoEF&CC(WL) on 5.6.2023



73.	AnaghaDalvi HQRXIMLAPPLY00000579A M24	12.6.202 3	2 Nos. Caged Pet birds, Noncites, Pixie ID- PIXIE520 06 (cockatiel) and Kiwie ID-KIWIE620 01(Budgie	1063200	Comments sought from DAHD on 13.6.2023 Recommended by MOEF(WL) vide OM dated 23.07.2023.
74.	STILL WATER AQUATICS HQRXIMLAPPLY00000939A M24	17.6.202 3	60 NOS Posion dart frogs	1062000	Recommended by DAHD vide OM dated 10.07.2023. Comments sought from MOEF(WL) on 19.6.2023 MoEF (WL) vide letter dated 14.09.2023 has sought information from the firm.
75.	RADHE KRISHNA TEMPLE ELEPHANT WELFARE TRUST HQRXIMLAPPLY00001009A M24	23.6.202 3	212 NOS. Aru Island Eclectus Parrot (Eclectusroratusaruensis) (M:F:3:3) etc.	1063200	Recommended by DAHD vide OM dated 24.07.2023. Comments sought from MOEF(WL) on 26.6.2023
76.	RADHE KRISHNA TEMPLE ELEPHANT WELFARE TRUST HQRXIMLAPPLY00001015A M24	25.6.202 3	1229 NOS. African grey parrot (Psittacuserithacus) (M:F:20:20) etc.	1063200	Recommended for 1229 Nos. of animals by DAHD vide OM dated 24.07.2023. Recommended for 230 Nos. of animals by MoEF&CC (WL)vide letter dated 25.09.2023. The committee decided to recommend the case for 230 Nos. of animals for the approval of competent authority.
77.	West Bengal Zoo Authority HQRXIMLAPPLY00001240A M24	21.7.202 3	2 NOS Red Panda (Ailurusfulgensfulgens)	1061900	Recommended by DAHD vide OM dated 22.08.2023. MoEF&CC(WL) vide letter dated 02.08.2023 has sought information from the firm.
78.	ARAGEN LIFE SCIENCES LIMITED HQRXIMLAPPLY00001258A M24	24.7.202 3	60 NOS Male Cynomolgus Monkey Cryosuspension Hepatocytes, CITES, 5 million , Male Cynomolgus Monkey	30012090	Recommended by DAHD vide OM dated 22.08.2023. Comments sought from MOEF(WL) on 25.7.2023 MoEF&CC (WL) vide email dated 02.08.2023has sought information from the



			Liver Microsomes, CITES, 10 mg		firm.
79.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00001418A M24	9.8.2023	16 NOS Snow leopard (Panthera uncia) (M:F: 1:1), Clouded leopard (Neofelis nebulosa) (M:F: 3:2)	1069000	Comments sought from DAHD on 10.08.2023 Comments sought from MOEF(WL) on 10.8.2023
80.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00001466A M24	14.8.2023	09 NOS Carpathian lynx (Lynx lynxcarpathicus) (M:F: 1:1)	1061900, 01061100	Comments sought from DAHD on 16.08.2023 Comments sought from MOEF(WL) on 16.8.2023
81.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00001591A M24	25.8.2023	850 Nos. of American Alligator, Dwarf Caiman, Black Caiman	01062000	Recommended by DAHD vide letter dated 31.08.2023. Recommended for 15 Nos. of animals by MoEF&(WL) vide letter dated 30.8.2023. The committee decided to recommend the case for 15 Nos. of animals for the approval of competent authority.
82.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00001589A M24	25.8.2023	704 Nos. of Giant anteater, Lowland Tapir, Orangutan, Chimpanzee	01061900	Recommended by DAHD vide letter dated 31.08.2023. Recommended for 289 Nos. of animals by MoEF&(WL) vide letter dated 30.8.2023. The committee decided to recommend the case for 289 Nos. of animals for the approval of competent authority.
83.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00001588A M24	25.8.2023	531 Nos. of Lion, Tiger hybrid, Cheetah	01069000	Recommended by DAHD vide letter dated 05.09.2023. Recommended by MoEF&(WL) vide letter dated 30.8.2023& 22.09.2023. The committee decided to recommend the case for the approval of competent authority.



84.	KEVADIA JUNGLE SAFARI (SARDAR PATEL ZOOLOGICAL PARK) SOCIETY HQRXIMLAPPLY00001740A M24	13.9.202 3	8 NOS Bornean orangutan (Pongo pygmaeus), African lion (Panthera leo) & Jaguar (Pathera onca)	10611000 , 1061900	Comments sought from DAHD on 14.9.2023 Recommended by MoEF&(WL) vide letter dated 15.09.2023.
85.	RADHE KRISHNA TEMPLE ELEPHANT WELFARE TRUST HQRXIMLAPPLY00001524A M24	19.8.202 3	86 NOS Andean Cock of the rock (Rupicola peruvianus) (M:F: 12:13), Brown- throated parakeet (Eupsittulapertinax) (M:F: 3:3), Cock of the rock (Rupicola rupicola) (M:F: 7:8), Giant otter (Pteronurabrasiliensis) (M:F: 10:10), Oncilla (Leopardus tigrinus) (M:F: 5:5), and South American tapir (Tapirusterrestris) (M:F: 5:5)	1063100	Recommended by DAHD vide letter dated 23.08.2023. Recommended by MoEF&(WL) vide letter dated 30.8.2023. The committee decided to recommend the case for the approval of competent authority.
Part 3	MoEF&CC (WL)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
86.	HARSHIT SAHU HQRXIMLAPPLY00000149A M24	21.4.202 3	18 NOS. Taxidermy animal mount	97050010	Comments sought from MoEF&CC(WL) on 25.4.2023 MoEF&CC(WL) vide email dated 22.05.2023 has sought information from the firm. The committee decided to send a reminder to the

					applicant. Reminder sent on 18.08.2023. The committee decided to send a final reminder to the firm. Reminder sent to the firm on 19.09.2023.
87.	A & S CREATIONS HQRXIMLAPPLY00001531A M24	21.8.2023	5 NOS Wildlife Computers "SPOT-257D" Tag with Standard accessories	85269190	Recommended by MoEF&CC(WL) vide OM dated 22.08.2023. The committee decided to approve the case for supply to Whale Shark Conservation Project, in Gujarat subject to the conditions mentioned in the MoEF&CC(WL) OM dated 22.08.2023
88.	BMR WILDLIFE SERVICES HQRXIMLAPPLY00001653A M24	3.9.2023	2 NOS Tranquilizing gun model RD706 with accessories	93040000	Recommended by MoEF&CC(WL) vide OM dated 12.09.2023. The committee decided to approve the case for supply to (i) Field Director, Manas Tiger Reserve, Assam-01 No. and (ii) Dy. Conservator of Forests, Nagpur, Maharashtra-01 No., subject to the conditions mentioned in the MoEF&CC(WL) OM dated 12.09.2023
89.	ADINATH VETERINARY PRODUCTS PRIVATE LIMITED HQRXIMLAPPLY00001702A M24	9.9.2023	1 Set Tranquilizing Equipment & accessories GUT.50	93040000	Recommended by MoEF&CC(WL) vide OM dated 12.09.2023. The committee decided to approve the case for supply to DFO(T), Satya Sai Forest Division (T), Andhra Pradesh, subject to the conditions mentioned in the MoEF&CC(WL) OM dated 12.09.2023
90.	HI TECH ADVANCE PRODUCTS, HQRXIMLAPPLY00001725A M24	12.9.2023	63 PCS JMSP11B25 Co2 dart projector Take Down model with DANINJECT scope 1.75-4x32 Long 11mm rifled barrel, JMDB1311 Co2 dart projector Double Barrel with DANINJECT scope 1.75-4x32 Long	93040000	Recommended by MoEF&CC(WL) vide OM dated 19.09.2023. The committee decided to approve the case for supply to DCF Wildlife, West Bengal, subject to the conditions mentioned in the MoEF&CC(WL) OM dated 19.09.2023

			11mm rifled & 13mm bor etc.		
Part 4	D/o Fisheries				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
91.	Craftlee HQRXIMLAPPLY00001655A M23	25.11.2022	450 nos. Worked Mother of Pearl And Articles / Bamboo / Plastic	96019020	Recommended by D/o Fisheries vide OM dated 28.01.2023 Comments sought from MoEF&CC(WL) on 23.12.2022. MoEF&CC(WL) vide email dated 23.12.2022 has sought information from the firm. The firm vide email dated 04.01.2023 has replied to MoEF&CC(WL). Committee decided to send a reminder to MoEF&CC(WL) to expedite their comments.
92.	UTTARANCHAL RAJYA MATSYA PALAK VIKAS ABHIKARAN HQRXIMLAPPLY00001181A M24	15.7.2023	600000 NOS Rainbow Trout Eggs (oncorhynchusmykiss)	3019100	Recommended by D/o Fisheries vide OM dated 07.09.2023 The committee decided to approve the case subject to the conditions mentioned in the D/o Fisheries letter dated 07.09.2023
93.	RIDAAN INDIA INTERNATIONAL. HQRXIMLAPPLY00001184A M24	15.7.2023	1268996 NOS Rainbow Trout Eggs (oncorhynchusmykiss)	3019100	Comments sought from Dept of Fisheries on 17.7.2023
94.	MARINE AQUATIC HQRXIMLAPPLY00001521A M24	19.8.2023	1165000 NOS Ornamental fish :-- Other	3011900	Comments sought from Dept of Fisheries on 22.8.2023
95.	RIDAAN INDIA INTERNATIONAL	23.8.2023	24 NOS BALL PYTHON - MALE	1062000	Comments sought from Dept of Fisheries on 25.8.2023. Committee decided to seek

	HQRXIMLAPPLY00001569A M24		, BALL PYTHON - FEMALE		comments from MoEF&CC(WL) and DAH&D
96.	SHEETAL AQUARIUM HQRXIMLAPPLY00001600A M24	26.8.202 3	1380000 NOS Albino Rainbow Shark ETC.	3011900	Comments sought from Dept of Fisheries on 28.8.2023
97.	PETPLAZA HQRXIMLAPPLY00001643A M24	1.9.2023	1000 NOS ORNAMENTAL AQUATIC FISH	3011100	Comments sought from Dept of Fisheries on 4.9.2023
98.	MITHRA PETS HQRXIMLAPPLY00001714A M24	11.9.202 3	1966000 NOS Tinfoil Barb - Puntius schwanenfeldi / P. orphide / P.daruphani, Tiger Barb - Puntius tetrazona/ P.partipentazana etc.	3011100	Comments sought from Dept of Fisheries on 12.9.2023
Part 5	Ministry of Steel				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
99.	AGRICAPITA INNOTECH PRIVATE LIMITED HQRXIMLAPPLY00002473A M23	28.2.202 3	9.97 MT Tin and Articles Thereof, Nickle and Articles Thereof, Rubber and articles thereof and Aluminium and articles thereof	80020090, 75030090, 40040000	Comments sought from M/o Steel on 25.04.2023
100.	METKORE ALLOYS & INDUSTRIES LIMITED HQRXIMLAPPLY00000201A M24	28.4.202 3	12000 MTS FERRO MANGANESE SLAG	26190090	Comments received from M/o Steel vide email dated 22.09.2023. The committee decided to examine the case on file for the approval of competent authority.
101.	ARFIN INDIA LIMITED HQRXIMLAPPLY00000530A M24	9.6.2023	2000 MTS TITANIUM SCRAP (GRADE II: Ti: 98%, Si: 1% max & Balance Aluminum and	81083000	Comments sought from M/o Steel on 12.06.2023

			Grade: 5: Ti: 98% % Al: 4-5%)		
102.	ARCELOR MITTAL NIPPON STEEL INDIA LIMITED HQRXIMLAPPLY00001152A M24	12.7.2023	300000 MTS Millscale	26190090	Comments sought from M/o Steel on 14.7.2023
103.	SHIVAM HI-TECH STEELS PRIVATE LIMITED HQRXIMLAPPLY00001273A M24	24.7.2023	3800 MTS TITANIUM SCRAP	81033000	Comments received from M/o Steel vide email dated 25.09.2023. The committee decided to examine the case on file for the approval of competent authority.
104.	KARNATAKA MACHINE TOOLS HQRXIMLAPPLY00001585A M24	25.8.2023	30 NOS ALLOY STEEL BAR 5.118 (130MM) DIA	72285090	Comments sought from M/o Steel on 28.8.2023. Committee decided to advise the applicant to apply under SIMS. Committee decided to close the application.
Part 6	M/o Heavy Industries				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
105.	MRK IMPEX PRIVATE LIMITED HQRXIMLAPPLY00001158A M24	13.7.2023	5000 MTS Old & Used Iron & Steel Shaft and Crank Shaft (Obtained from Ship Breaking)	73269080	Comments received from MHI vide OM dated 28.08.2023. The committee decided to call for an inspection report from the concerned RA of DGFT. Accordingly, RA Jaipur vide email dated 19.09.2023 was requested to submit its report. Response is awaited from RA Jaipur.
106.	AMETEK INSTRUMENTS INDIA PRIVATE LIMITED HQRXIMLAPPLY00001276A M24	25.7.2023	8 NOS GENERAL ASSEMBLY FAN	87100000	Comments sought from MHI on 26.7.2023. The committee decided to seek comments from DDP. Comments sought from DDP on 19.09.2023



107.	MERLINHAWK AEROSPACE PRIVATE LIMITED HQRXIMLAPPLY00000991A M24	22.6.202 3	127 NOS common mode filter 6MH, 6A , common mode filter 47UH,15A	85480000	Comments sought from DoT on 7.7.2023 DoT vide email dated 27.07.2023 has sought information from the firm. Letter issued to the firm on 27.07.2023. Comments sought from MIETY on 7.7.2023.Meity vide OM dated 24.08.2023 has suggested to seek comments from MOD. The committee decided to seek comments from DDP. Comments sought from DDP on 19.09.2023
108.	NTT COMMUNICATIONS INDIA NETWORK SERVICES PRIVATE LIMITED HQRXIMLAPPLY00000076A M24	13.4.202 3	2 NOS 20 FT - Container No: XXXX640642/6 (Empty) -Old & Used , 20 FT - Container No: XXXX060127/8 (Empty) -old & used20	86090000	Comments sought fromMHI on 25.7.2023. MHI vide OM dated 28.07.2023 has sought information from the firm.
Part 7	DRDO				
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
109.	A M INDUSTRIAL ENTERPRISES HQRXIMLAPPLY00001453A M24	14.8.202 3	4 NOS Equinox 6x50 Equinoz Z2	90058090	Recommended by DRDO vide OM dated 06.09.2023. The committee decided to approve the case for supply to Indian Air Force (Aerospace Safety AFS, Halwara), subject to the conditions mentioned in the DRDO email dated 06.09.2023.



110.	AMETEK INSTRUMENTS INDIA PRIVATE LIMITED HQRXIMLAPPLY00001455A M24	14.8.2023	1 NOS PHANTOM T3610, 128GB MONO, F- MOUNT, 12-BIT High Speed Camera with Accessories	85258100	Recommended by DRDO vide letter dated 31.09.2023. The committee decided to approve the case for supply to IISc Bangaore, subject to the conditions mentioned in the DRDO email dated 31.09.2023.
111.	AMETEK INSTRUMENTS INDIA PRIVATE LIMITED HQRXIMLAPPLY00001626A M24	30.8.2023	2 NOS PHANTOM V2640 MONO, F-MOUNT, 288GB MEMORY and PHANTOM TMX-5010, COLOR 512GB MEMORY High Speed Camera	85258100	Recommended by DRDO vide letter dated 18.09.2023. The committee decided to approve the case for supply to HEMRL, DRDO, subject to the conditions mentioned in the DRDO email dated 18.09.2023.
112.	A M INDUSTRIAL ENTERPRISES HQRXIMLAPPLY00000189A M24	26.04.2023	1 Nos. Equinox 6x50 Equinoz Z 2	90058090	Comments sought from DRDO on 18.09.2023.
Part 8	M/o P&NG				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
113.	AVL TECHNICAL CENTRE PRIVATE LIMITED. HQRXIMLAPPLY00002026A M23	5.1.2023	2580 kgs. Diesel, EURO-6 Cert Fuel B7	27102010	Comments sought from M/o P&NG on 12.01.2023. Comments sought from M/o P&NG again on 19.09.2023. Keeping in view the limited quantity required for testing purposes, committee decided to recommend the application for approval of the competent authority.



114.	NICCO ENGINEERING SERVICES LIMITED HQRXIMLAPPLY00000066A M24	11.4.2023	50 NOS Belzona - 8311 20 x 0.5 ltr FN 10112 (Petroleum preparation)	27101290	Comments sought from P&NG on 12.4.2023 M/o P&NG vide email dated 22.05.2023 has sought technical specifications from the firm. DL issued on 22.05.2023. Final Reminder sent on 19.09.2023. Committee decided to close the application as no reply has been received from the applicant.
115.	J K ENGINEERING & TECHNOLOGY HQRXIMLAPPLY00000179A M24	25.4.2023	100 MTS SHELL SOL D60	27101290	Comments sought from P&NG on 26.4.2023. M/o P&NG vide email dated 13.07.2023 has informed that import request of Shell Sol D60(Quantity: 100MTS.)ITC HS Code 27101290) received from M/s JK Engineering & Technology is examined from PPAC and feedback received, the ITC HS Code of the product falls under 27101920. Hence, firm may be advised to submit revised application with ITC HS Code 27101920. The committee decided to send letter to the firm. Reminder sent on 19.09.2023& 22.09.2023.
116.	RENAULT NISSAN AUTOMOTIVE INDIA PRIVATE LIMITED HQRXIMLAPPLY00000320A M24	12.5.2023	2000 LTR CEC-RF-02-03 EURO 4 - Gasoline	27101241	Comments sought from P&NG on 15.5.2023 Keeping in view the limited quantity required for testing purposes, committee decided to recommend the application for approval of the competent authority.
117.	AVL TECHNICAL CENTRE PRIVATE LIMITED. HQRXIMLAPPLY00000324A M24	13.5.2023	608 KGS. Gasoline, California Cert Fuel E10 (Regular LEV III)	27101241	Recommended by P&NG vide letter dated 18.09.2023. The committee decided to recommend the case subject to approval of the competent authority.
118.	INDIA YAMAHA MOTOR	22.5.2023	1900 LTR	27101241	Comments sought from P&NG on 23.5.2023.



	PRIVATE LIMITED HQRXIMLAPPLY00000383A M24	3	CEC RF-02-08 E5 (GASOLINE) & GASOLINE TYPE E20 INDIA		Keeping in view the limited quantity required for testing purposes, committee decided to recommend the application for approval of the competent authority.
119.	V.S.M.AQUA PORT HQRXIMLAPPLY00000401A M24	24.5.2023	525 MTS INDUSTRIAL SOLVENT KNOWN AS MINERAL SPIRITS	38140010 & 27102000	Comments sought from P&NG on 24.5.2023 M/o P&NG vide email dated 06.06.2023 has sought technical specifications from the firm. DL issued on 09.06.2023 The committee decided to send a reminder to the firm. Firm reply on 19.06.2023 and M/o P&NG vide email dated 06.06.2023 has sought information. DL issued to firm on 19.09.2023.
120.	CHEMETALL INDIA PRIVATE LIMITED HQRXIMLAPPLY00000532A M24	9.6.2023	4700 LTR Petroleum oils and oils obtained from bituminous minerals (other than crude)	27102000	Comments sought from P&NG on 13.6.2023 M/o P&NG vide email dated 14.06.2023 has sought technical specifications from the firm. DL issued on 21.06.2023. Reminder sent to the firm on 19.09.2023.
121.	P. A. S PETRO PRODUCT HQRXIMLAPPLY00001185A M24	16.7.2023	3000 MTS Solvent 125/240 (petroleum hydrocarbon solvent) as specified under standard IS 1745	27101920	Recommended by P&NG vide letter dated 15.09.2023. The committee decided to recommend the case subject to approval of the competent authority.
122.	CHEMETALL INDIA PRIVATE LIMITED HQRXIMLAPPLY00001201A M24	17.7.2023	4000 LTR 209010260 Ardrex 3965 (25 L)	27101920	Comments sought from P&NG on 20.07.2023 M/o P&NG vide email dated 05.07.2023 has sought technical specifications from the firm. DL issued on 24.08.2023.
123.	TOTAL ENERGIES MARKETING INDIA PRIVATE LIMITED HQRXIMLAPPLY00001221A M24	19.7.2023	1500 MTS KETRUL D 80 HN, SPIRDANE D 60 etc.	27101290	Recommended by P&NG vide letter dated 13.09.2023. The committee decided to recommend the case subject to approval of the competent authority.

124.	TOTALENERGIES MARKETING INDIA PRIVATE LIMITED HQRXIMLAPPLY00001220A M24	20.7.202 3	1900 MTS SPIRDANE D 25, SPIRDANE D 40, SPIRDANE D 60	27101290	Recommended by P&NG vide letter dated 13.09.2023. The committee decided to recommend the case subject to approval of the competent authority.
125.	SRK PETROCHEMICALS LIMITED HQRXIMLAPPLY00001236A M24	17.7.202 3	108 MTS NAPHTHA	27101222	Comments sought from P&NG on 21.7.2023. Committee noted that the ITC(HS) Code mentioned is Free. The committee decided to seek clarification from the applicant. Clarification sought on 19.09.2023.
126.	HONDA MOTORCYCLE AND SCOOTER INDIA PVT LTD HQRXIMLAPPLY00001259A M24	24.7.202 3	3048 KGS CEC Legislative Fuel RF- 02-03, Oxygen Content <0.1 % m/m (EURO IV Gasoline)	27101290	Recommended by P&NG vide letter dated 13.09.2023. The committee decided to recommend the case subject to approval of the competent authority.
127.	YOUNG BUHMWOO INDIA COMPANY PRIVATE LIMITED HQRXIMLAPPLY00001428A M24	10.8.202 3	7500 MTS ISOPAR H	27101239	Recommended by P&NG vide letter dated 13.09.2023. The committee decided to recommend the case subject to approval of the competent authority.
128.	KIRLOSKAR OIL ENGINES LIMITED HQRXIMLAPPLY00001426A M24	10.8.202 3	18000 KGS Diesel Test Fuel2- D(HC)CFR86.113- 07(B)(2),GMID-230160	27101944	Comments sought from P&NG on 11.8.2023 Keeping in view the limited quantity required for testing purposes, committee decided to recommend the application for approval of the competent authority.
129.	HARDCASTLE PETROFER PRIVATE LIMITED HQRXIMLAPPLY00001510A M24	17.8.202 3	516 MTS ISOPAR H FLUID, ISOPAR L FLUID	27101290	Comments sought from P&NG on 22.08.2023 M/o P&NG vide email dated 20.09.2023 has sought technical specifications from the firm. DL issued on 20.09.2023
130.	JAI RESEARCH FOUNDATION HQRXIMLAPPLY00001513A M24	19.8.202 3	40 LTR Condensates), vacuum tower, Gas oils (petroleum), light vacuum etc.	27101931	Comments sought from P&NG on 22.08.2023 M/o P&NG vide email dated 22.08.2023 has sought infor. mation from the firm. Committee decided to send a reminder to the applicant.
131.	FAIRSTREET SPORTS	22.8.202	850 LTR	27101249	The Committee decided to approve the case

	PRIVATE LIMITED HQRXIMLAPPLY00001547A M24	3	Race Fuel: BPRF6M-15 gasoline		on Ex-post facto basis.
132.	SUZUKI MOTOR GUJARAT PRIVATE LIMITED HQRXIMLAPPLY00001603A M24	27.8.202 3	4580 KGS CEC Legislative Fuel RF- 02-03, Oxygen Content <0.1 % m/m (EURO IV Gasoline)	27101239	Comments sought from P&NG on 28.8.2023. Keeping in view the limited quantity required for testing purposes, committee decided to recommend the application for consideration of the competent authority.
Part 9	DoT and M/o Civil Aviation				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
133.	ECONOMIC EXPLOSIVES LIMITED HQRXIMLAPPLY00002244A M23	3.2.2023	1 no. MHR RPS-42 90-DEG SYSTEM	85261000	Comments sought from DoT on 6.2.2023. DoT vide email dated 09.02.2023 has requested to direct the applicant to obtain import license from Regional Licensing Office of WPC Wing for the items to be imported. Letter issued to the firm on 15.02.2023. Reply received from the firm and sent to the DoT on 23.06.2023. DoT vide email dated 25.07.2023 has sought information from the firm. DL issued on 22.09.2023. Recommended by DGCA vide email dated 11.09.2023.
134.	SFO TECHNOLOGIES PRIVATE LIMITED HQRXIMLAPPLY00002328A M23	15.2.202 3	10 nos. FIS Canned Air 10oz	28539090	Comments sought from DoT on 16.2.2023 DOT vide email dated 23.3.2023 has requested to ask the applicant regarding type of product whether it is radio frequency equipment or non-radio frequency equipment. Committee decided to seek specific clarification on the end use of the given items for further examination. Letter issued on 19.07.2023. Reminder sent on 18.08.2023, 02.09.2023 and 17.09.2023.

					Committee decided to close the application as no response has been received from the applicant.
135.	SHRI SAI SAMARTH TECHNICAL SERVICES HQRXIMLAPPLY00000145A M24	20.4.2023	2 UNT RACON HEKLEO-2 XR-I Band X (9.3GHz - 9.5GHz)"	85308000	Comments sought from DoT on 25.04.2023. DoT vide email dated 25.05.2023 has requested to direct the applicant to submit technical literature of the equipment being imported. Letter issued to the firm on 25.05.2023. Reply received from the firm has been forwarded to DoT. DoT vide email dated 25.07.2023 has sought information from the firm. DL issued on 25.07.2023. Reply received from the firm and sent to the DoT on 25.07.2023. Comments sought from DGCA on 25.4.2023. Comments received from DGCA vide email dated 25.09.2023.
136.	ABSTRACT CONCEPTS PRIVATE LIMITED HQRXIMLAPPLY00000193A M24	27.4.2023	3 UNT EA-XRN-9400 — FMCW Radar Sensor, 10-10.5 GHz, Alphawave Golf (Pty) Ltd.,South Africa	85261000	Comments sought from DoT 28.04.2023. DoT vide email dated 24.05.2023 has requested to direct the applicant to obtain import license from Regional Licensing Office of WPC Wing for the items to be imported. DL issued on 25.05.2023. Reply received from the firm has been forwarded to DoT. Comments sought from DCGA on 28.4.2023
137.	UNIQUE ENTERTAINMENT SERVICES HQRXIMLAPPLY00000283A M24	8.5.2023	176 NOS Audio & Visual Equipment	85182100	Comments sought from DoT on 9.5.2023 DoT vide email dated 25.05.2023 has requested to direct the applicant to submit technical literature of the equipment being imported. Letter issued to the firm on 25.05.2023. Reply received from the firm has been forwarded to DoT. DoT vide email dated 27.07.2023 has sought information from the firm. Letter issued to the firm on 27.07.2023.

					Comments sought from DGCA on 9.5.2023. Comments received from DGCA vide email dated 25.09.2023
138.	KUBOTA AGRICULTURAL MACHINERY INDIA PRIVATE LIMITED HQRXIMLAPPLY00001870A M23	16.12.2022	1512 nos. navigational system as per Specification Catalogue	85269190	Comments sought from Meity& DoT on 13.01.2023. DoT vide email dated 27.06.2023 has requested to direct the applicant to submit product name (make and model) along with technical literature. Comments sought from DGCA on 19.5.2023. Reminder issued to the DGCA on 19.07.2023
139.	HARMAN INTERNATIONAL (INDIA) PRIVATE LIMITED HQRXIMLAPPLY00000630A M24	13.6.2023	2 NOS 60-GHz to 64-GHz mmWave sensor, Stand-alone mode for form-factor deployment and testing	85261000	Recommended by DoT vide email dated 27.07.2023. Comments sought from DGCA on 14.6.2023. Comments received from DGCA vide email dated 25.09.2023
140.	AIRPORTS AUTHORITY OF INDIA HQRXIMLAPPLY00000856A M24	14.6.2023	14 SET Dual High Power DME (HP DME) with Accessories, Dual Low Power DME (LP DME) with Accessories	85269110	The Committee decided to approve the case on Ex-post facto basis.
141.	HELLA INDIA AUTOMOTIVE PRIVATE LIMITED HQRXIMLAPPLY00001101A M24	6.7.2023	49200 PCS. Radar apparatus	85261000	Comments sought from DoT on 6.7.2023. DoT vide email dated 25.09.2023 has requested to direct the applicant to obtain import license from Regional Licensing Office of WPC Wing for the items to be imported. Comments sought from DGCA on 06.07.2023. Comments received from DGCA vide email dated 25.09.2023.
142.	INDIAN INSTITUTE OF TECHNOLOGY-BOMBAY	12.7.2023	1 NOS [SF200004AA] eBee	85261000	Comments sought from DoT on 12.7.2023. DoT vide email dated 22.08.2023 has sought

	HQRXIMLAPPLY00001146A M24		Series Radio tracker (receiver & transmitter)		information from the firm. Reminder issued on 22.09.2023
					Recommended by DGCA vide email dated 24.08.2023.
143.	MAGIKMINDS SOFTWARE SERVICES PVT. LTD HQRXIMLAPPLY00002201A M23	27.1.210 23	11 POUNDS (LBS) CATALYST 2960-X FLEXSTACK PLUS STACKING MODULE; CISCO CATALYST 3560-CX 8 PORT POE IP BASE; EOS MERAKI MX100 ROUTER/SECURITY APPLIANCE etc.	85176290, 85176990	Comments sought from MeitYon 31.01.2023. Meity vide OM dated 24.07.2023 suggested to seek comments from DoT. Accordingly, the committee decided to seek comments from DoT. Comments sought from DoT on 18.08.2023. DoT vide email dated 25.09.2023 has requested to ask the applicant regarding type of product whether it is radio frequency equipment or non-radio frequency equipment.
144.	MARKS MARINE RADIO PRIVATE LIMITED HQRXIMLAPPLY00001188A M24	17.7.202 3	1 NOS Marine S Band Radar 30KW Tx Freq Range 3030 MHZ to 3070 MHZ	85261000	Comments sought from DOT On 17.7.2023 DoT vide email dated 24.08.2023 has sought information from the firm. Firm has replied to DoT on 14.08.2023.
					Comments sought from DGCA on 17.7.2023.
145.	MARKS MARINE RADIO PRIVATE LIMITED HQRXIMLAPPLY00001189A M24	17.7.202 3	1 NOS MARINE X BAND RADAR 25KW TX Freq Range 9380MHz to 9440 MHz	85261000	Comments sought from DOT On 17.7.2023 DoT vide email dated 24.08.2023 has sought information from the firm. Firm has reply to DoT on 14.08.2023.
					Recommended by DGCA vide email dated 25.09.2023.
146.	ONELAP TELEMATICS PRIVATE LIMITED HQRXIMLAPPLY00001264A M24	24.7.202 3	100 NOS Global Positioning System (GPS) Receiver and GSM based ID card shaped Personal tracking system	85269190	Comments sought from DoT On 25.7.2023. DoT vide email dated 25.09.2023 informed that the policy for BDS system is under process, hence at this moment NOC for BDS system may not be issued. Reference comments from DoT, Committee decided to close the case till further developments in this matter.
147.	ALPHA DESIGN	10.8.202	1 SET	85269110	Comments sought from DOT On 11.8.2023

	TECHNOLOGIES PRIVATE LIMITED HQRXIMLAPPLY00001419A M24	3	Technical Kit		DoT vide email dated 25.09.2023 has requested to ask the applicant regarding type of product whether it is radio frequency equipment or non-radio frequency equipment. if it is radio frequency equipment , then applicant must submit detail of Radio frequency (RF) characteristic . Committee decided to issue a reminder to the applicant. Comments sought from DGCA on 11.8.2023 DGCA vide email dated 25.09.2023 informed that the applicant may be asked / advised to submit specification of items proposed to import and end users details of items for further scrutiny of application to DGCA
148.	WIPRO ENTERPRISES PRIVATE LIMITED HQRXIMLAPPLY00001549A M24	23.8.2023	2 PCS Radio Transceiver - ARS4-A	85261000	Comments sought from DOT On 4.9.2023 Comments received from DGCA vide email dated 25.09.2023.
149.	AIRPORTS AUTHORITY OF INDIA HQRXIMLAPPLY00001564A M24	23.8.2023	8 NOS ADS-B Receiver Station with accessories	85269190	Comments sought from DOT On 25.8.2023 Recommended by DGCA vide OM dated 30.08.2023.
150.	IDEMIA IDENTITY & SECURITY INDIA PRIVATE LIMITED HQRXIMLAPPLY00001640A M24	1.9.2023	1 NOS Traffic Management Sensor having Transmit Freq 24.059-24.2441GHz to Receiving Freq 24.059- 24.2441GHz	85261000	Comments sought from DoT On 1.9.2023 Comments sought from DGCA on 1.9.2023
151.	KIA INDIA PRIVATE LIMITED HQRXIMLAPPLY00001737A M24	13.9.2023	150000 NOS Radar apparatus	85261000	Comments sought from DoT On 14.9.2023 Comments sought from DGCA on 14.9.2023

152.	FIAT INDIA AUTOMOBILES PRIVATE LIMITED HQRXIMLAPPLY00001744A M24	14.9.202 3	500 NOS Control Module - Radar & Camera	85269190	Comments sought from DOT On 15.9.2023 Comments sought from DGCA on 15.9.2023
Part 10	M/o Civil Aviation				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
153.	PN TRADE AND SERVICES HQRXIMLAPPLY00001367A M23	11.10.22	1 no. DJI MAVIC 2 ENTERPRISE ADVANCED DRONE	88069200	Comments sought from M/o Civil Aviation on 13.10.2022. M/o Civil Aviation vide OM dated 08.12.2022 has advised to consult Ministry of Home Affairs. Comments sought from MHA on 03.01.2023. Reminder sent to MHA on 19.04.2023 and 19.09.2023. Committee decided to close the application till further developments in this matter.
154.	PIXELLA PRIVATE LIMITED HQRXIMLAPPLY00002295A M23	12.2.202 3	4 pcs. NANO DRONE LESS THAN 249 GRAMS (2 PCS RC EDITION + 2 PCS COMBO EDITION)	88062100	Comments received from M/o Civil Aviation on 19.07.2023. Committee vide letter dated 19.09.2023 decided to seek a clear and specific recommendation from MoCA on bonafide 'drone manufacturer' credentials.
155.	GARUDA AEROSPACE PRIVATE LIMITED HQRXIMLAPPLY00001432A M24	11.8.202 3	1 NOS B-25 Multi functional hybrid unmanned aerial vehicle	88069400	Comments sought from MOCA on 11.8.2023. The committee decided to send reminder to MoCA.
156.	NAYVEAU PRIVATE LIMITED HQRXIMLAPPLY00001313A M24	29.7.202 3	4 NOS Light Show Drones for R&D, Specification - Weight 308 gms, micro category and without camera	88069200	Recommended by MoCA vide OM dated 26.09.2023. The committee decided to examine the case on file for the approval of competent authority.

157.	DRONEACHARYA AERIAL INNOVATIONS LIMITED HQRXIMLAPPLY00001356A M24	3.8.2023	4 NOS S400E - Surveying Drone, Type: Multirotor	88062300	Comments sought from MOCA on 22.8.2023 The committee decided to send reminder to MoCA.
Part 11	Department of Agriculture, Cooperation and Farmers' Welfare				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
158.	ASHOK INDUSTRIES HQRXIMLAPPLY00001118A M24	6.7.2023	300 MTS MuskMelon& Melon Seed cucumismelo seed HSN 12077090	12077090	Comments sought from D/o Agriculture, Cooperation and Farmer's Welfare on 10.7.2023. Committee decided to close the application as no response has been received from DA&FW.
159.	KAN BIOSYS PRIVATE LIMITED HQRXIMLAPPLY00001355A M24	3.8.2023	20 LTR Product Name: EXSENTIA? IN-TECH ADJUVANT Composition: 467 g/L fatty acid methyl esters, C16-C18, and	38260000	DA&FW vide email dated 17.08.2023 informed that the said commodity EXSENTIA (HSN 38260000) does not come under purview of DA&FW. Committee decided to seek details of end-use of the stated item for further examination.
160.	SAMURAI TRADEX HQRXIMLAPPLY00001393A M24	7.8.2023	1800 MTS Muskmelon Seeds	12077090	Comments sought from D/o Agriculture, Cooperation and Farmer's Welfare on 8.8.2023 Committee decided to close the application as no response has been received from DA&FW.
161.	SHREE RADHEY DISTRIBUTORS LLP HQRXIMLAPPLY00001454A M24	14.8.2023	500 MTS Musk melon seeds	12077090	Comments sought from D/o Agriculture, Cooperation and Farmer's Welfare on 16.8.2023 Committee decided to close the application as no response has been received from DA&FW.
162.	SHREE RADHEY ENTERPRISES	14.8.2023	500 MTS Musk melon seeds	12077090	Comments sought from D/o Agriculture, Cooperation and Farmer's Welfare on

	HQRXIMLAPPLY00001460A M24				16.8.2023 Committee decided to close the application as no response has been received from DA&FW.
163.	MIDAS OVERSEAS HQRXIMLAPPLY00001468A M24	15.8.2023	400 MTS DRIED MUSKMELON SEEDS FOR HUMAN CONSUMPTION	12077090	Comments sought from D/o Agriculture, Cooperation and Farmer's Welfare on 16.8.2023 Committee decided to close the application as no response has been received from DA&FW.
164.	MEGHDOOT TRADING COMPANY HQRXIMLAPPLY00001482A M24	16.8.2023	300 MTS DRIED MUSKMELON SEEDS FOR HUMAN CONSUMPTION	12077090	Comments sought from D/o Agriculture, Cooperation and Farmer's Welfare on 17.8.2023 Committee decided to close the application as no response has been received from DA&FW.
165.	SHREE KESHAV ENTERPRISES HQRXIMLAPPLY00001504A M24	18.8.2023	300 MTS DRIED MUSKMELON SEEDS FOR HUMAN CONSUMPTION	12077090	Comments sought from D/o Agriculture, Cooperation and Farmer's Welfare on 18.08.2023 Committee decided to close the application as no response has been received from DA&FW.
166.	SHRI RAM GOPAL JI HQRXIMLAPPLY00001550A M24	23.8.2023	300 MTS Musk Melon seeds	12077090	Comments sought from D/o Agriculture, Cooperation and Farmer's Welfare on 25.8.2023 Committee decided to close the application as no response has been received from DA&FW.
Part 12	MeitY				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
167.	VALEO INDIA PRIVATE	22-06-	1 SET	85480000	Comments received from DoT vide email

	LIMITED HQRXIMLAPPLY00000608A M23	2022	Filters (CISPR 25 chamber)		dated 21.09.2022. Application referred to MeitY on 30.08.2022. Meity vide email dated 01.08.2023 has sought information from the firm. Reminder sent by Meity vide email dated 11.08.2023. The committee decided to reject the case as no reply has been received from the applicant.
168.	NTT DATA INFORMATION PROCESSING SERVICESPRIVATE LIMITED HQRXIMLAPPLY00000501A M24	5.6.2023	305 NOS CISCO ONE ISR 4451 (4GE, 3NIM, 25M, 8G, FLASH, 4G DRAM, IP8) S/n. FGL224430PB	8517699	Comments sought from MeitY on 2.8.2023 eity vide OM dated 12.09.2023 informed to refer the case to DoT. Accordingly, the committee decided to refer the case to DoT.
169.	MANITOU EQUIPMENT INDIA PRIVATE LIMITED HQRXIMLAPPLY00001045A M24	30.6.202 3	120 NOS USED STORAGE SHELF/RACK	94032090	Comments sought from MeitY on 04.9.2023 The committee decided to close the case as this is duplicate application.
Part 13	PESO				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
170.	STUMPP SCHUELE CASINGS PRIVATE LIMITED HQRXIMLAPPLY00001579A M23	14.11.20 22	100 kgs. PROPELLANT (SINGLE BASE) CBC 231	36010010	Comments sought from PESO on 16.11.2022. PESO has sought some inputs/clarification from the firm on 13.01.2023 reminder by them on 24.02.2023, 26.06.2023 & 28.08.2023. DL issued on 22.09.2023. The committee decided to close the case due to no reply from the firm.
171.	RAMAKRISHNA ENTERPRISES HQRXIMLAPPLY00001110A M24	6.7.2023	510 NOS Screamers - Accoustic bird and bear deterrent. Produces a loud screeching noise over 75m	36049090	Comments sought from PESO on 7.7.2023. PESO vide letter dated 25.08.2023 has sought information from the firm.

			(250') etc.		
172.	SUKHDEV TECHNO INDIA LLP HQRXIMLAPPLY00001438A M24	11.8.202 3	4290 PCS LALIZAS Hand Flare ASTROS, SOLAS/MED/USCG,, Red , LALIZAS Buoyant Smoke Signal ASTROS SOLAS/MED/USCG, Orange	36049010	Recommended by PESO vide letter dated 21.09.2023. The committee decided to examine the case on file for the approval of competent authority.
173.	PLR SYSTEMS (INDIA) LIMITED HQRXIMLAPPLY00001611A M24	28.8.202 3	60000 KGS SB-510 Propellant	36010090	Comments sought from PESO on 1.9.2023 PESO vide OM dated 12.09.2023 has sought information from the firm.
174.	BAKER HUGHES SINGAPORE PTE HQRXIMLAPPLY00001759A M24	15.9.202 3	178696 NOS A2009304000, CUTTER, SEGMENTED CASING 8.50IN RDX 1.4S UN0352 ARTICLES, EXPLOSIVE, N.O.S. , 10470111, CUTTER CSG 12" RDX OWENS CUT- 1200-031 1.4S UN 0352 ARTICLES, EXPLOSIVE, N.O.S. Etc.	36020090	Recommended by PESO vide letter dated 20.09.2023. The committee decided to examine the case on file for the approval of competent authority.
175.	BAKER HUGHES SINGAPORE PTE HQRXIMLAPPLY00001724A M24	12.9.202 3	24550 NOS H067592400, HMX BI- DIRECTIONAL BOOSTER ARTICLES, EXPLOSIVE, N.O.S.(Booster) 1.4S UN 0352, F190680604, CHARGE ASSEMBLY 4539 PREDATOR XP HMXCHARGES, SHAPED 1.4D UN 0440 etc.	36020090	Recommended by PESO vide letter dated 18.09.2023. The committee decided to examine the case on file for the approval of competent authority.

176.	BAKER HUGHES SINGAPORE PTE HQRXIMLAPPLY00001748A M24	14.9.2023	25569 NOS A2009304000, CUTTER, SEGMENTED CASING 8.50IN RDX 1.4S UN0352 ARTICLES, EXPLOSIVE, N.O.S. , A2000832000, CUTTER, CASING CUT-4500- 062NT 5 1/2" 23 1.4S UN 0352 ARTICLES, EXPLOSIVE, N.O.S. Etc.	36020090	Recommended by PESO vide letter dated 20.09.2023. The committee decided to examine the case on file for the approval of competent authority.
Part 14	MoEF&CC (SU Division)				
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
177.	NARESH INTERNATIONAL HQRXIMLAPPLY00002134A M23	19.1.2023	12 MT SANDAL WOOD(SANTALUM ALBUM)	44039922	Comments sought from MOEF&CC (SU Divn) on 30.1.2023. Reference Meeting held on 19.09.2023, committee decided to seek revised comments from MoEF&CC(SU) division.
178.	NARESH INTERNATIONAL HQRXIMLAPPLY00000156A M24	21.4.2023	12.25 MTS SANDAL WOOD (SANTALUM ALBUM)	44039922	Comments sought from MOEF&C(SU Divn) on 12.05.2023.
179.	NARESH INTERNATIONAL HQRXIMLAPPLY00000267A M24	04.05.2023	250 MTS SANDAL WOOD (SANTALUM ALBUM)	44039922	Comments sought from MOEF&C(SU Divn) on 18.05.2023.



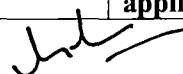
180.	MALAYAGIRI ESSENTIAL OIL DISTILLERS HQRXIMLAPPLY00001166A M24	13.7.2023	20000 KGS SANTALUM ALBUM	44039922	Comments sought from MOEF&C(SU Divn) on 14.7.2023 MoEF&CC(SU) Division vide OM dated 24.07.2023 has sought information from the firm. DL issued on 25.07.2023. Reference Meeting held on 19.09.2023, committee decided to seek revised comments from MoEF&CC(SU) division.
Part 15	MoEF&CC (OC)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
181.	SHREE NAKODA REFRIGERATION HQRXIMLAPPLY00002585A M23	13.3.2023	5040 kgs. R32 REFRIGERANT GAS	29034200	Comments received from MoEF&CC (OC) vide OM dated 24.03.2023. The Committee decided to seek clarification regarding the purpose of import. DL was issued on 17.04.2023. The committee decided to send a final reminder to the firm. Reminder sent to the firm on 30.08.2023 & 14.09.2023. Committee decided to close the application as no response has been received from the applicant.
182.	FITECH ENGINEERS PVT LTD HQRXIMLAPPLY00002566A M23	10.3.2023	40000 kgs. HFC227ea	29034600	Recommended by MoEF&CC (OC) vide OM dated 21.03.2023. Clarification was sought from the firm whether the said imports are for 'Trading' purposes or for Actual Use. The firm vide letter dated 04.09.2023 has provided a response. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(O) OM dated 21.03.2023 for use as a fire extinguishing agent for filling in new and existing Fire Suppression System cylinders.
183.	GUJARAT	3.4.2023	100 GMS.	29037900	Comment sought from MOEF (O) on

	FLUOROCHEMICALS LIMITED HQRXIMLAPPLY00000011A M24		2-Chloro 1,1- difluoroethylene		5.4.2023 MOEF&CC(OC) vide email dated 17.04.2023 has sought information from the firm. Committee decided to issue a reminder to the applicant. Reminder sent to the firm on 19.07.2023.Final reminder sent to the firm on 19.09.2023. Committee decided to close the application as no response has been received from the applicant.
184.	STALLION ENTERPRISES HQRXIMLAPPLY00000093A M24	13.4.202 3	20010 KGS REFRIGERANT GAS R23 (TRIFLUOROMETHAN E)	29034100	Comments sought from MOEF(O) on 17.4.2023.MOEF&CC(OC) vide email dated 29.05.2023 has sought information from the firm.The firm vide email dated 21.09.2023 has directly replied to MoEF&CC(O).
185.	MARINE SOLUTIONS HQRXIMLAPPLY00000437A M24	25.5.202 3	10000 KGS BROMOTRIFLUOROM ETHANE	29037620	Comments sought from MOEF(O) on 29.5.2023 MOEF&CC(OC) vide OM dated 13.06.2023 has sought information from the firm. The firm vide email dated 17.08.2023 has directly replied to MoEF&CC(O).
186.	MIHAMA INDIA PRIVATE LIMITED HQRXIMLAPPLY00000618A M24	12.6.202 3	400 MTS Opteon YF (HFO-1234yf) 2.3.3.3 Tetrafluoropropene etc.	29035100, 38276800, 38279000, 38276900, 38276500, 38276300	Recommended by MoEF&CC (OC) vide OM dated 28.06.2023. The committee decided to seek Licence to Fill and Licence to Store from PESO from the firm for the gases applied. Letter issued on 19.07.2023. The committee decided to send reminder to the firm. Final Reminder sent on 19.09.2023.
187.	VIVINA MARKETING PRIVATE LIMITED HQRXIMLAPPLY00001227A M24	20.7.202 3	2400 KGS HFC125 GAS	29034400	Comments received from MoEF&CC (OC) vide OM dated 08.08.2023. Committee decided to seek clarification on the specific purpose of import. DL issued on 19.09.2023. Reply received from the firm on 20.09.2023.

					The committee noted that the request is for trading purpose. Accordingly, the committee decided to reject the case.
188.	VIVINA MARKETING PRIVATE LIMITED HQRXIMLAPPLY00001226A M24	20.7.2023	6000 KGS HFC227 GAS	29034600	Comments received from MoEF&CC (OC) vide OM dated 08.08.2023. Committee decided to seek clarification on the specific purpose of import. DL issued on 19.09.2023. Reply received from the firm on 20.09.2023. The committee noted that the request is for trading purpose. Accordingly, the committee decided to reject the case.
189.	RESGUARDO INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY00001301A M24	28.7.2023	1000 KGS HFC227EA UL APPROVAL (FIRE EXTINGUISHING AGENT-1,1,1,2,3,3,3,- HEPTAFLUOROPROPA NE)	29034600	Comments sought from MoEF&CC(O) on 31.7.2023. MOEF&CC(OC) vide OM dated 09.08.2023 has sought information from the firm. Committee decided to issue a reminder to the applicant.
190.	GUJARAT FLUOROCHEMICALS LIMITED HQRXIMLAPPLY00001334A M24	2.8.2023	15000 KGS DICHLOROPENTAFLU OROPRO PANE (HCFC- 225ca/cb for Feedstock application)	29037500	Comments sought from MoEF&CC(O) on 2.8.2023. MOEF&CC(OC) vide OM dated 10.08.2023 has sought information from the firm. Committee decided to issue a reminder to the applicant.
191.	GUJARAT FLUOROCHEMICALS LIMITED HQRXIMLAPPLY00001350A M24	3.8.2023	20 KGS DICHLOROPENTAFLU OROPRO PANE (HCFC- 225ca/cb for Feedstock application)	29037500	The Committee decided to approve the case on Ex-post facto basis.
192.	THE CHEMOURS INDIA PRIVATE LIMITED HQRXIMLAPPLY00001394A M24	8.8.2023	500000 KGS FREON 123 90.8KG/200LB DRM FRB Code:BI0081P	29037200	Comments sought from MoEF&CC(O) on 8.8.2023 MOEF&CC(OC) vide OM dated 01.09.2023 has sought information from the firm. Firm replied to MOEF&CC(OC) on 22.09.2023.

193.	BHARAT ENGINEERING WORKS HQRXIMLAPPLY00001461A M24	14.8.2023	5000 KGS Bromochlorodifluoromethane (Halon-1211)	29037610	Comments sought from MoEF&CC(O) on 16.8.2023 MoEF&CC(O) vide OM dated 21.08.2023 has sought information from the firm. Firm reply to MoEF&CC(OC) on 21.08.2023.
194.	NEWAGE FIRE PROTECTION ENGINEERS PRIVATE LIMITED HQRXIMLAPPLY00001507A M24	18.8.2023	12000 KGS HALON 1211 (CHLORODIFLUOROBROMOMETHANE)	38272000	Not recommended by MoEF&CC(O) vide OM dated 14.09.2023. The committee decided to reject the case as per comments received from MoEF&CC(O) vide OM dated 14.09.2023.
195.	KOLANE REFRIGERANTS HQRXIMLAPPLY00001579A M24	24.8.2023	940 MTS REFRIGERANT GAS R152A	29034300	Comments sought from MoEF&CC(O) on 25.8.2023 MoEF&CC(O) vide OM dated 25.09.2023 has sought information from the firm.
196.	CIPLA LIMITED HQRXIMLAPPLY00001624A M24	28.8.2023	480 KGS ZEPHEX 152A(HFC 152A)	29034300	Recommended by MoEF&(CC) vide OM dated 25.09.2023 The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(O) OM dated 25.09.2023 for actual use only.
197.	MPCL INDUSTRIES LIMITED HQRXIMLAPPLY00001622A M24	29.8.2023	250 MTS. HFC-32 (50%)+HFC- 125 (50%) (R410A)	38276300	Comments received from MoEF&(CC) vide OM dated 25.09.2023 The committee decided to seek Consent to Operate from SPCB and Licence to Fill and Licence to Store from PESO from the firm and end use of the item.
198.	BHARAT ENGINEERING WORKS HQRXIMLAPPLY00001734A M24	13.9.2023	2000 KGS HFC227EA	29034600	Comments sought from MoEF&CC(O) on 14.9.2023

Part 16	D/o C&PC				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
199.	Gujarat Fluorochemicals Limited HQRXIMLAPPLY00000585A M23	17-06-2022	25.000 KGA Chemical-1,4-Diiodooctafluorobutane	29037800	MoEF&CC(OC) vide OM dated 18.07.2022 has informed that they are not concerned with the matter. Comments sought from D/o C&PC. DL issued on 22.03.2023 and 06.09.2022. Committee decided to close the application till further developments in this matter.
200.	IND SWIFT LABORATORIES LIMITED HQRXIMLAPPLY00002225A M23	1.2.2023	2.5 kgs. Tert-Butanol-d10 and Sulfuric Acid-d2	28459090	Comments sought from C&PC on 1.2.2023 The committee decided to send reminder to Chemical Division in D/o C&PC Comments sought from Dept. of Atomic Energy 15.03.2023. Committee decided to send a reminder to DAE. Reminder sent to the DAE on 19.07.2023. Committee decided to close the application till further developments in this matter.
201.	DMI DRAEXLMAIER MANUFACTURING INDIA PRIVATE LIMITED HQRXIMLAPPLY00002561A M23	31.3.2023	100 PCS. USED Packaging Bags	63053900	Comments sought from C&PC on 6.4.2023. D/o C&PC vide email dated 11.05.2023 informed that the subject matter related to import of man-made textile materials: Other, which is not dealt under DC&PC. Committee decided to refer the application to M/o Textiles for comments. Comments sought from M/o Textiles on 23.06.2023. Committee decided to seek clarification from the applicant on the specific end use of the given items. DL issued on 19.07.2023. Committee decided to close the application as no reply has been received from the applicant.



202.	NAVIN FLUORINE INTERNATIONAL LIMITED HQRXIMLAPPLY00000786A M24	1.6.2023	21.8 MTS Pentafluoro ethyl iodide (PFEI)	29037800	Comments sought from MOEF&CC(O) on 16.6.2023 MoEF&CC vide OM dated 12.07.2023 has informed that since Hexafluoroisopropanol does not fall under the category of ODS and Hydrofluorocarbons, the comments of Ozone Cell may be treated as Nil. The committee decided to call for comments from D/o C&PC. Comments sought from C&PC on 17.08.2023 D/o C&PC vide email dated 29.08.2023 has sought information from the firm. DL issued on 25.09.2023.
203.	SRI LAVANYA AGENCY HQRXIMLAPPLY00001028A M24	28.6.2023	1500 KGS CHIP WASTAGE (PLASTICS)	39159090	Comments sought from C&PC on 3.7.2023 D/o C&PC vide email dated 06.07.2023 has sought inputs from MoEF&CC(HSMD)
204.	PIRAMAL PHARMA LIMITED HQRXIMLAPPLY00000147A M24	17.4.2023	20000 KGS HEXAFLUOROISOPRO PANOL (HFIP)	29034600	Comments sought from MOEF(O) on 30.5.2023 MOEF&CC(OC) vide email dated 28.06.2023 has sought information from the firm. MoEF&CC vide OM dated 12.07.2023 has informed that since Hexafluoroisopropanol does not fall under the category of ODS and Hydrofluorocarbons, the comments of Ozone Cell may be treated as Nil. The committee decided to call for comments from D/o C&PC. Comments sought from C&PC on 17.08.2023
205.	INDIA GLYCOLS LIMITED HQRXIMLAPPLY00001406A M24	9.8.2023	135000000 KGS Ethyl alcohol and other spirits, denatured, of any strength	22072000	Comments sought from C&PC on 9.8.2023 C&PC vide OM dated 18.09.2023 has sought information from the firm. The firm vide email dated 21.09.2023 has replied to D/o C&PC.

206.	SAGAR CHEMICALS PRIVATE LIMITED HQRXIMLAPPLY00001544A M24	21.8.202 3	4000 MTS Denatured Ethyl Alcohol	22072000	Recommended for 2200 MT by C&PC vide OMdated 25.09.2023. The committee decided to approve the case for 2,200 MT subject to the conditions mentioned in the D/o C&PC OM dated 25.09.2023
207.	DR KHAN INDUSTRIAL CONSULTANTS PVT LTD HQRXIMLAPPLY00001572A M24	24.8.202 3	100000 LTR Special Denatured Spirit	22072000	Comments sought from C&PC on 25.8.2023 C&PC vide OM dated 28.08.2023 has sought information from the firm.
208.	I G PETROCHEMICALS LIMITED HQRXIMLAPPLY00001551A M24	22.8.202 3	5000 MTS DENATURED ETHYL ALCOHOL	22072000	Comments sought from C&PC on 25.8.2023 C&PC vide OM dated 28.08.2023 has sought information from the firm
209.	BALAJI AMINES LIMITED HQRXIMLAPPLY00001602A M24	26.8.202 3	15000 MTS DENATURED ETHYL ALCOHOL	22072000	Comments sought from C&PC on 28.8.2023 C&PC vide OM dated 11.09.2023 has sought information from the firm. Firm has reply to the C&PC on 20.09.2023.
210.	DR KHAN INDUSTRIAL CONSULTANTS PVT LTD HQRXIMLAPPLY00001607A M24	22.8.202 3	500000 LTR Special Denatured Spirit	22072000	Comments sought from C&PC on 28.8.2023 C&PC vide OM dated 14.09.2023 has sought information from the firm. Firm has reply to the C&PC on 14.09.2023 & 18.09.2023.
211.	S.V.P. CHEMICALS PRIVATE LIMITED HQRXIMLAPPLY00001609A M24	26.8.202 3	2000 MTS DENATURED ETHYL ALCOHOL	22072000	Comments sought from C&PC on 29.8.2023 C&PC vide OM dated 29.08.2023 has sought information from the firm.
212.	PURANDHARESHWARA STEELS LIMITED HQRXIMLAPPLY00001661A M24	4.9.2023	15000 MTS DENATURE ETHYL ALCOHOL	22072000	Comments sought from C&PC on 5.9.2023 C&PC vide OM dated 05.09.2023 has sought information from the firm.
Part 17	MoEF&CC (HSMD)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status

213.	OHMIUM OPERATIONS PRIVATE LIMITED HQRXIMLAPPLY00000416A M24	25.5.202 3	30 KGS Titanium power for Scientific research and development HS CODE 8108 20 00 for Electrolysers	81082000	Comments sought from MOEF (HSMD) on 26.5.2023. Committee decided to direct the applicant to approach MoEF&CC(HSMD) directly through their IWMS portal.
214.	COIR - ON FOAM PRODUCTS PRIVATE LIMITED HQRXIMLAPPLY00000993A M24	22.6.202 3	400 MTS FLEXIBLE SLABSTOCK OPEN CELL POLYETHER POLYURETHANE FOAM TRIMS	39159063	Comments sought from MOEF (HSMD) on 22.6.2023 Comments sought from C&PC on 22.6.2023
215.	BROJION CONSULTANCY PRIVATE LIMITED HQRXIMLAPPLY00000112A M24	17.4.202 3	20000 NOS SECOND HAND COMPUTER CABINET WITH STANDARD ACCESSORIES	84733099	Comments sought from MeiTY on 25.04.2023 Meity vide OM dated 26.07.2023 suggested seeking comments from MoEF&CC. Accordingly, the committee decided to seek comments from MoEF&CC. Comments sought from MOEF (HSMD) on 17.08.2023
216.	INDIAN INSTITUTE OF TECHNOLOGY BHUBANESWAR HQRXIMLAPPLY00001177A M24	14.7.202 3	50 KGS Ti-6Al-2Sn-4Zr-2Mo, 15- 45 RDC-22-132	81082000	Comments sought from MOEF (HSMD) on 19.7.2023
217.	Jyothi Lubricants HQRXIMLAPPLY00001887A M23	19.12.20 22	20 MT Used Engine Oil	27109900	Comments sought from P&NG on 21.12.2022.M/o P&NG vide email dated 22.05.2023 has informed that they are not concerned with the matter. Comments sought from MoEF&CC(HSMD) on 23.06.2023. Committee decided to close the application till further developments in this matter.
218.	ECOSIBLE RECYCLERS	28.2.202	59 kgs	26209900	Comments received from MoEF&CC(HSMD)

	PRIVATE LIMITED HQRXIMLAPPLY00002464A M23	3	Waste and scrap Predominantly Aluminium and Copper		vide email dated 18.08.2023. Committee decided to call for a valid CTO and HW authorisation. DL issued on 19.09.2023.
Part 18	MoEF&CC (HSMD) & DPIIT (TSW)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
219.	VICHOOR BITUCHEMICALS HQRXIMLAPPLY00002735A M23	29.3.2023	500 MTs	40040000	Recommended by MoEF&CC(HSMD) vide letter dated 05.01.2023 Comments sought from DPIIT on 03.04.2023 Reply received from the firm and sent to the DPIIT on 21.06.2023 The committee decided to send reminder to the DPIIT. Reminder sent to DPIIT on 19.09.2023.
220.	ALP OVERSEAS PRIVATE LIMITED HQRXIMLAPPLY00000386A M24	23.5.2023	1500 MTS waste parings and scrap of rubber (other than hard rubber) and powders and granule	40040000	Recommended by MOEF& CC vide OM 19.5.2023 Comments sought from DPIIT on 23.5.2023 DPIIT vide OM dated 11.08.2023 has sought information from the firm. The firm replied to the query of DPIIT on 22.08.2023. DPIIT informed the committee that the case is under examination with them.
221.	NYLE RECYCLING HQRXIMLAPPLY00001027A M24	28.6.2023	1500 MTS Used Radial/ Non-Radial Tyres Scrap /Tubes Scrap (Multiple Cuts / Press Baled / Shredded)	40040000	The Committee decided to approve the case on Ex-post facto basis.
222.	ALIVE CASTERS INDIA HQRXIMLAPPLY00001034A	29.6.2023	750 MTS Used Radial/ Non	40040000	Comments sought from DPIIT on DPIIT-3.7.2023



	M24		RadialTyres Scrap/ Tubes Scrap (Multiple Cuts / Press Baled / Shredded).		Comments sought from MoEF&CC on 19.07.2023
223.	KLEMENT INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY00001107A M24	6.7.2023	1500 MTS Used Radial/Non-Radial Tyres Scrap /Tubes Scrap (Multiple Cuts / Press Baled / Shredded)	40040000	Recommended by MOEF& CC vide OM 01.09.2023 Comments sought from DPIIT on DPIIT-7.7.2023 DPIIT vide OM dated 14.07.2023 has sought information from the firm. DL issued on 18.07.2023. The committee decided to send reminder to the firm. Reply received from the firm sent to the DPIIT on 19.09.2023.
224.	KARTHIKEYA RUBBER COMPANY HQRXIMLAPPLY00001206A M24	18.7.2023	3400 MTS USED RUBBER TYRE SCRAP IN PRESSED BALED/ MULTICUT/ONE CUT IN BEAD WIRE/ SHREDDED FORM	40040000	Recommended by MoEF&CC vide letter dated 08.04.2023 Comments sought from DPIIT on 20.7.2023 DPIIT vide OM dated 24.07.2023 has sought information from the firm. The committee decided to send the reminder to the firm. Reminder sent to the firm on 04.09.2023. Reply received from the firm has been forwarded to DPIIT.
225.	PHENIX ENTERPRISE HQRXIMLAPPLY00001293A M24	27.7.2023	8580 MTS Used rubber tyre with one cut with wire and used rubber and tube tyre scrap (pressed and baled)	40040000	The Committee decided to approve the case on Ex-post facto basis.
226.	CHENNAI CRUMB INDUSTRIES HQRXIMLAPPLY00001401A M24	7.8.2023	2820 MTS "Used Rubber Tyre Scrap - Multiple cut or Pressed &Baled form"	40040000	Recommended by MoEF&CC vide letter dated 04.08.2023. Recommended for 2794MT by DPIIT vide letter dated 04.09.2023. The committee decided to approve the case for 2,794 MT subject to the conditions mentioned in the MoEF&CC letter dated

					04.08.2023 and DPIIT OM dated 04.09.2023.
227.	GANPATI INDUSTRIES UNIT II HQRXIMLAPPLY00001439A M24	11.8.2023	19460 MTS USED RUBBER TYRE WITH MULTIPLE CUTS OR SINGLE CUT OR SHREDDED OR PRESS BALED OR LOOSE FORM	40040000	Recommended by MoEF&CC vide letter dated 04.08.2023. Recommended for 19,385 MT by DPIIT vide OM dated 01.09.2023. The committee decided to approve the case for 19,385 MT subject to the conditions mentioned in the MoEF&CC letter dated 04.08.2023 and DPIIT OM dated 01.09.2023.
228.	SHIV SAI TECHNICAL INDUSTRIES HQRXIMLAPPLY00001450A M24	13.8.2023	2000 MTS TYRE RUBBER SCRAP LESS THEN 10 MESH	40040000	Recommended by MoEF&CC vide letter dated 02.08.2023. Comments sought from DPIIT on 16.8.2023 DPIIT vide OM dated 24.08.2023 has sought information from the firm. DPIIT informed the committee that the case is under examination with them.
229.	TELANGANA RUBBER INDUSTRY HQRXIMLAPPLY00001523A M24	9.8.2023	8100 MTS Old & Used rubber tyre scrap (Multiple- cut/Shredded/pressbaled)	40040000	Recommended by MoEF&CC vide letter dated 04.08.2023. Comments sought from DPIIT on 22.8.2023. DPIIT vide OM dated 28.08.2023 has sought information from the firm. DL issued on 21.09.2023.
230.	SOLON ENERGY SYSTEMS HQRXIMLAPPLY00001562A M24	23.8.2023	1500 MTS OLD & USED RUBBER TYPRES SCRAP (MULTIPLY CUTS/PRESSED BALED/SHREDDED)	40040000	Recommended by MoEF&CC vide letter dated 16.08.2023. Comments sought from DPIIT on 25.8.2023. DPIIT vide OM dated 01.09.2023 has sought information from the firm.
231.	ECO CRUMBS & RECLAIM PRIVATE LIMITED	25.8.2023	4850 MTS Used Radial / Non-Radial	40040000	Recommended by MoEF&CC vide letter dated 07.07.2023.

	HQRXIMLAPPLY00001598A M24		Tyres Scrap / Tube Scrap (Multiple Cuts / Pressed Baled / Shredded).		Recommended for 4,803MTs by DPIIT vide letter dated 25.09.2023. The committee decided to approve the case for 4,803 MT subject to the conditions mentioned in the MoEF&CC letter dated 07.07.2023 and DPIIT OM dated 25.09.2023.
232.	RAKSHA RECLAMATIONS HQRXIMLAPPLY00001590A M24	25.8.202 3	3520 MTS Used Radial/ Non-Radial Tyres Scrap /TubesScrap (Multiple Cuts / Press Baled / Shredded)	40040000	Recommended by MoEF&CC vide letter dated 04.08.2023. Recommended by DPIIT vide letter dated 25.09.2023. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC letter dated 04.08.2023 and DPIIT OM dated 25.09.2023.
233.	TRANFORMEX FERROUS PRIVATE LIMITED HQRXIMLAPPLY00001606A M24	28.8.202 3	2030 MTS Used Radial/ Non-Radial Tyres Scrap /TubesScrap (Multiple Cuts / Press Baled / Shredded)	40040000	Recommended by MoEF&CC vide letter dated 04.08.2023. Recommended by DPIIT vide letter dated 25.09.2023. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC letter dated 04.08.2023 and DPIIT OM dated 25.09.2023.
234.	SHREE KIRTI ENTERPRISE HQRXIMLAPPLY00001658A M24	4.9.2023	1500 MTS Used Radial/ Non-Radial Tyres Scrap /TubesScrap (Multiple Cuts / Press Baled / Shredded)	40040000	Recommended by MoEF&CC vide letter dated 01.09.2023. Recommended by DPIIT vide letter dated 25.09.2023. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC letter dated 01.09.2023 and DPIIT OM dated 25.09.2023 and subject to physical verification of the premises of the firm by the concerned RA
235.	JAI AMBE RUBBER PRODUCTS PRIVATE	7.9.2023	7520 MTS Used Radial/ Non-Radial	40040000	Recommended by MoEF&CC vide letter dated 04.08.2023.

	LIMITED HQRXIMLAPPLY00001691A M24		Tyres Scrap /TubesScrap (Multiple Cuts / Press Baled / Shredded).		Comments sought from DPIIT on 11.9.2023
236.	STAR RECLAIMS PRIVATE LIMITED HQRXIMLAPPLY00001713A M24	11.9.202 3	1500 MTS OLD & USED RUBBER TYRE SCRAP (MULTIPLECUT/SHRE DDED/PRESSED BALED)	40040000	Recommended by MoEF&CC vide letter dated 01.09.2023. Comments sought from DPIIT on 13.9.2023 DPIIT vide OM dated 14.09.2023 has sought information from the firm.
237.	BALAJI INDUSTRIES HQRXIMLAPPLY00001776A M24	16.09.20 23	2300 MT of Lead Scrap (ISRI Code: Radio, Racks, Rails, Relay, Ropes, Rents and Rakes).	85481010	Recommended by MoEF&CC vide OM letter dated 01.09.2023 Comments sought from DPIIT on 18.09.2023.
Part 19	DPIIT (TSW)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
238.	MICHY RUBBERS HQRXIMLAPPLY00000133A M24	19.4.202 3	7500 MTS RUBBER CRUMB/GRANULES HAVING MESH SIZE FINER THEN 10 MESH & DEVOID OF IRON/STEEL & MOST OF THE FIBER	40040000	Comments sought from DPIIT on 20.4.2023. DPIIT vide OM dated 28.04.2023 has sought information from the firm.
239.	DASHMESH RUBBER PRODUCTS HQRXIMLAPPLY00001379A M24	5.8.2023	10000 MTS RUBBER CRUMB/GRANULES HAVING MESH SIZE FINER THAN 10 MESH AND DEVOID OF IRON/STEEL & MOST OF FIBER etc.	40040000	Comments sought from DPIIT on 7.8.2023 DPIIT vide OM dated 11.08.2023 has sought information from the firm. DL issued on 16.08.2023. Reminder sent on 19.09.2023.

240.	WHITE ROCK INDUSTRIES LLP HQRXIMLAPPLY00001383A M24	7.8.2023	29000 MTS Rubber Crumb/Granules having mesh size Finer then 10 Mesh & Devoid of Iron/Steel & Most of the fibers	40040000	Comments sought from DPIIT on 7.8.2023 DPIIT informed the committee that the case is under examination with them. DPIIT vide OM dated 14.09.2023 has sought information from the firm. DL issued on 20.09.2023.
241.	SHIV SAI TECHNICAL INDUSTRIES HQRXIMLAPPLY00001395A M24	8.8.2023	1500 MTS MULTIPLE CUT 3 PICE CUT AND PRESS BALED	40040000	Comments sought from DPIIT on 8.8.2023 DPIIT vide OM dated 24.08.2023 has sought information from the firm
242.	DASHMESH RUBBER INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY00001415A M24	9.8.2023	10000 MTS RUBBER CRUMB/GRANULES HAVING MESH SIZE FINER THAN 10 MESH AND DEVOID OF IRON/STEEL & MOST OF FIBERS	40040000	Comments sought from DPIIT on 11.8.2023 DPIIT vide OM dated 11.08.2023 has sought information from the firm. DPIIT informed the committee that the case is under examination with them.
243.	A K RUBBER HQRXIMLAPPLY00001430A M24	7.8.2023	10000 MTS RUBBER CRUMB/GRANULES HAVING MESH SIZE FINER THAN 10 MESH AND DEVOID OF IRON & STEEL AND MOST OF FIBE	40040000	Comments sought from DPIIT on 11.8.2023 DPIIT vide OM dated 14.08.2023 has sought information from the firm.
244.	MSS RUBBER AND RECLAIMS PRIVATE LIMITED HQRXIMLAPPLY00001501A M24	18.8.2023	8500 MTS Crumb Rubber/granule of mesh size finer than 10 mesh to 30 mesh	40040000	Recommended for 3,424MT by DPIIT vide OM dated 22.09.2023. The committee decided to approve the case for 3,424 MT subject to the conditions mentioned in the DPIIT OM dated 22.09.2023.

245.	MICHY INDUSTRIES HQRXIMLAPPLY00001246A M24	21.7.2023	7500 MTS Rubber Crumb/Granules having mesh size finer than 10 mesh & devoid of Iron/Steel & most of the fiber	40040000	Comments sought from DPIIT on 24.7.2023 DPIIT vide OM dated 28.07.2023 has sought information from the firm.
246.	KLEMENT INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY00001540A M24	21.8.2023	25000 MTS Crumb Rubber/ Granules Having Size Finer than 10 Mesh to 12 Mesh.	40040000	Recommended by DPIIT vide letter dated 25.09.2023. The committee decided to approve the case subject to the conditions mentioned in the DPIIT OM dated 25.09.2023 and subject to physical verification of the premises of the firm by concerned RA.
247.	UNITY ECOGREEN PRIVATE LIMITED HQRXIMLAPPLY00001578A M24	24.8.2023	10000 MTS Crumb Rubber/ Granules Having Size Finer than 10 Mesh to 12 Mesh	40040000	Recommended by DPIIT vide letter dated 25.09.2023. The committee decided to approve the case subject to the conditions mentioned in the DPIIT OM dated 25.09.2023.
Part 20	MoEF&CC (HSMD) & DPIIT (LEI)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
248.	HABIB TRADING COMPANY HQRXIMLAPPLY00002059A M23	10.1.2023	500 MT DRAINED LEAD ACID BATTERY SCRAPS	85491100	The committee decided to direct the firm to apply online to MoEF&CC for NOC through their IWMS Portal. Letter issued to the firm on 01.02.2023. Comments sought from DPIIT on 11.01.2023. DPIIT informed the committee that case is under examination with them. Reminder sent to DPIIT on 17.05.2023, 1.06.2023 & 16.06.2023 and 19.09.2023.

					Committee decided to close the application till MoEF&CC NOC is submitted by the applicant.
249.	G.S. METALS HQRXIMLAPPLY00000040A M24	06.04.20 23	1000 MTS. RADIO; RACKS; ROPES; RAILS; RENTS; RAKES; RELAY.	85481010 ,	Recommended by MOEF(HSMD) vide OM dated 17.03.2023 Recommended by DPIIT for 49 MT of Lead Scrap Radio, 75 MT of Rakes and 876 MT of Rails vide OM dated 19.09.2023. The committee decided to approve the case for 49 MT of Lead Scrap Radio, 75 MT of Rakes and 876 MT of Rails subject to the conditions mentioned in the MoEF&CC letter dated 17.03.2023 and DPIIT OM dated 19.09.2023 and subject to physical verification of the premises of the firm by the concerned RA.
250.	M M ENTERPRISES HQRXIMLAPPLY00000300A M24	10.5.202 3	54 MTS LEAD BATTERY PLATES (RAILS)	78020090	Recommended by MOEF& CC vide OM dated 15.03.2023 Comments sought from DPIIT on 11.5.2023. DPIIT vide OM dated 28.06.2023 has sought information from the firm.
251.	3R RECYCLER HQRXIMLAPPLY00000509A M24	6.6.2023	100MTs Lithium-Ion Battery Scrap	85491900	Recommended by MOEF& CC vide OM 25.05.2023 Recommended by DPIIT vide OM dated 19.09.2023. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC letter dated 25.05.2023 and DPIIT OM dated 19.09.2023 and subject to physical verification of the premises of the firm by the concerned RA.
252.	PLANETFIRST GREEN PRIVATE LIMITED	24.6.202 3	250 MTS. SCRAP BATTERY	85491100	Recommended by MOEF& CC vide OM 22.06.2023



	HQRXIMLAPPLY00001014A M24		PLATES – ISRI RAILS		Comments sought from DPIIT on 26.6.2023. DPIIT vide OM dated 04.09.2023 has sought information from the firm.
253.	GRAVITA INDIA LIMITED HQRXIMLAPPLY00001235A M24	20.7.2023	49,000 MTS Lead Scrap (ISRI Code Rains, Rink, Rails, Radio, Racks, Ropes, Rakes, Rents, Relay, Rono& Roper)	85491100	Comments received from MoEF&CC vide letter dated 15.06.2023 Comments received from by DPIIT vide OM dated 22.08.2023. Committee decided to call for the prior informed consent of the export country for RAINS & RINK as per comments of DPIIT. DL issued on 19.09.2023.
254.	RECMET ALLOYS PVT. LTD. HQRXIMLAPPLY00001296A M24	26.7.2023	3000 MTS Lead Battery Scrap (ISRI Code : RAINS)	85491100	Recommended by MoEF&CC vide letter dated 23.05.2023. Comments sought from DPIIT on DPIIT on 28.7.2023. DPIIT vide OM dated 04.08.2023 has sought information from the firm. Reminder sent to the firm on 20.09.2023.
255.	AADISHAKTI METAL RECYCLING PRIVATE LIMITED HQRXIMLAPPLY00001594A M24	25.8.2023	7000 MTS Lead Battery Scrap (ISRI Code : RAILS & RAINS)	85491100	Recommended by MoEF&CC vide letter dated 07.06.2023. Comments sought from DPIIT on 28.8.2023 DPIIT vide OM dated 19.09.2023 has sought information from the firm.
256.	JAYACHANDRAN ALLOYS PRIVATE LIMITED HQRXIMLAPPLY00001641A M24	1.9.2023	5000 MTS Lead Scrap as per ISRI "RAINS"	85491100	Recommended by MoEF&CC vide letter dated 11.11.2022. Comments sought from DPIIT on 04.09.2023
257.	PILOT INDUSTRIES LTD HQRXIMLAPPLY00001726A M24	12.9.2023	14000 MTS Battery Lead Scrap (ISRI Code: RAINS)	85491100	Recommended by MoEF&CC vide letter dated 06.07.2023. Comments sought from DPIIT on 13.09.2023 DPIIT vide OM dated 20.09.2023 has sought information from the firm. DL issued on 20.09.2023.
258.	CHETAN ALLOYS	13.9.2023	1000 MTS	85491100	Recommended by MoEF&CC vide letter dated

	HQRXIMLAPPLY00001732A M24	3	Lead Scrap (ISRI: Radio/Rakes/Relay/Ropes/ Rents/Racks/Rails)		21.12.2022 Comments sought from DPIIT on 13.9.2023. DPIIT vide email dated 20.09.2023 has sought technical specifications from the firm. DL issued on 20.09.2023
259.	M M ENTERPRISES HQRXIMLAPPLY00001749A M24	14.9.202 3	200 MTS Lead Battery Plates(RAILS)	78020090	Recommended by MoEF&CC vide letter dated 15.03.2023. Comments sought from DPIIT on 15.9.2023
Part 21	DPIIT (LEI)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
260.	Plansee India High Performance Materials Private Limited HQRXIMLAPPLY00001518A M23	4.11.202 2	24.2 kgs. PALSIL-10 WIRE, 1.2 MM and CUSIL WIRE, 1.2 MM	71102900 , 71069290	Comments sought from DPIIT on 07.11.2022 Reply received from the firm sent to the DPIIT 15.03.2023. Reminder sent to DPIIT on 17.05.2023. DPIIT vide OM dated 31.08.2023 has sought information from the firm.
261.	EFFICIENT METHODS HQRXIMLAPPLY00001001A M24	23.6.202 3	3.732 KGS Sheets, plates, strips, tubes and pipes	71069210	Committee decided to seek comments from DPIIT. Comments sought from DPIIT on 17.08.2023 DPIIT vide OM dated 06.09.2023 has sought information from the firm. DL issued 25.09.2023.
262.	SAFE A&T TECHNOLOGY PRIVATE LIMITED HQRXIMLAPPLY00002142A M23	19.1.202 3	1.262 MT SILVER BRAZING ALLOY	71069290	Comments sought from DPIIT on 20.1.2023 The committee decided to send reminder to DPIIT. Reminder sent to DPIIT on 17.03.2023. The committee decided to send reminder to DPIIT. DPIIT vide OM dated 28.03.2023 has sought information from the firm. DL issued on 17.04.2023 and 17.05.2023.Reply received from the firm and sent to the DPIIT on 16.06.2023.
263.	P/M TOOLS & ABRASIVES HQRXIMLAPPLY00002565A	10.3.202 3	100 kgs. Brazing/Silver Brazing Alloys in the form	71069210 ,	Comments sought from DPIIT on 13.03.2023 DPIIT vide OM dated 24.08.2023 has sought

	M23		of foil or sheet of different thickness/sizes and Brazing/Silver Brazing Alloys in the form of Powder	71061000	information from the firm.
264.	MCLEO BEADS AND HANDICRAFT PRIVATE LIMITED HQRXIMLAPPLY00000138A M24	19.4.2023	30 KGS silver tubes	71069210	Comments sought from DPIIT on 25.4.2023. Committee decided to send a reminder to DPIIT. Reminder sent on 18.08.2023. DPIIT vide OM dated 06.09.2023 they informed that they are not concerned in this matter. Committee decided to seek details of end use and purity of the import item for further examination.
265.	MICRO CONCEPT TOOLS HQRXIMLAPPLY00001176A M24	14.7.2023	15 KGS ABGOBRAZE 49H ROD 0.5MM DIA X 500MML	71069290	Comments sought from DPIIT on 17.7.2023. DPIIT vide OM dated 02.08.2023 has sought information from the firm.
266.	GUJARAT GUARDIAN LIMITED HQRXIMLAPPLY00001202A M24	17.7.2023	2 Set (SILVER TARGETS) (FOR FLOAT GLASS/MIRROR PLANT) AG 3N7 3010X244X22 MM 20T	71069290	Comments sought from DPIIT on 20.7.2023. DPIIT vide OM dated 02.08.2023 has sought information from the firm. Reply received from the firm has been sent to DPIIT on 13.09.2023
267.	F A ENGINEERING WORKS HQRXIMLAPPLY00001527A M24	20.8.2023	200 NOS Interactive Flat Panel-100-240VAC, 50/60Hz	84714900	Committee decided to examine the case on file.
268.	GPENGINEERING SOLUTIONS PRIVATE LIMITED HQRXIMLAPPLY00001545A M24	22.8.2023	10 PCS Gold Bonding Wire (Au: 99.99% min, Be : 3-10ppm (Impurities : Cu, Ag < 30 ppm, Fe, Mg < 20 ppm))	71081300	Comments sought from DPIIT on 23.8.2023

269.	NILE LIMITED HQRXIMLAPPLY00001565A M24	22.8.2023	17120 MTS SPENT LEAD-ACID ACCUMULATORS; COVERED BY ISRI CODE RAINS, RAILS, RAKES, LEAD GRIDS AND LEAD PASTE	85491100	Recommended by MoEF&CC(HSMD) vide Letter dated 02.08.2023
					Comments sought from DPIIT on 25.8.2023
270.	DANDY ROLLS INDIA PRIVATE LIMITED HQRXIMLAPPLY00001583A M24	25.8.2023	2 KGS AGROBRAZE 56 POWDER 53 MICRONS TO DUST	71069290	Comments sought from DPIIT on 28.8.2023
271.	GE INDIA INDUSTRIAL PRIVATE LIMITED HQRXIMLAPPLY00001617A M24	29.8.2023	28 NOS 056-775 Rev A/B -fully populated CCUs , RSAPC- 23200-1-CEC-CTO - Welotec etc.	85371000	Comments sought from DPIIT on 31.8.2023
272.	A.R.GOLD PRIVATE LIMITED HQRXIMLAPPLY00001666A M24	5.9.2023	1065 KGS Master Alloy in Grains (Composition: Cu 85,0% Zn 10,0% Ag 5,0%)	74050000	Comments sought from DPIIT on 5.9.2023
273.	HBL POWER SYSTEMS LIMITED HQRXIMLAPPLY00001674A M24	4.9.2023	3000 KGS CADMIUM METAL POWDER	81126910	Comments sought from DPIIT on 11.9.2023
274.	HV SYSTEMS HQRXIMLAPPLY00001675A M24	5.9.2023	155.515 GMS Braze Alloys: BVAu-9 (35%Gold+65%Copper) and BVAu-10 (50%Gold+50%Copper)	71081300	Comments sought from DPIIT on 11.9.2023 DPIIT vide OM dated 18.09.2023 has sought information from the firm. DL issued on 25.09.2023.



275.	GUJARAT GUARDIAN LIMITED HQRXIMLAPPLY00001024A M24	27.6.2023	2 SET (SILVER TARGETS) (FOR FLOAT GLASS/MIRROR PLANT) AG 3N7 3010X244X22 MM 20T Your Mtl: C00004 Materion	71069290	Comments sought from DPIIT on 13.9.2023
276.	JUPITER INTERNATIONAL LIMITED HQRXIMLAPPLY0001195AM24	17.07.2023	5400 Kgs of Silver Conductor front side	71069290	Recommended for 4,000 Kgs by DPIIT vide OM dated 05.09.2023 The committee decided to approve the case for 4,000 Kgs subject to the conditions mentioned in the DPIIT OM dated 05.09.2023
Part 22	Department of Health & Family Welfare				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
277.	WIPRO GE HEALTHCARE PRIVATE LIMITED HQRXIMLAPPLY00001143A M24	11.7.2023	1100 NOS SECOND HAND MAGNET (J0040GM) PARTS OF MRI SYSTEM 1.5T HDXT	90181300	The committee decided to examine the case on file for the approval of competent authority.
Part 23	Miscellaneous				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
278.	RAYYAN METAL INDUSTRIES HQRXIMLAPPLY00001202A M23	15.9.2022	400 MT Aluminium dross	26204010	Comments sought from SPCB on 16.09.2022. Reminder sent on 03.11.2022. The committee decided to send a final reminder to SPCB. DL issued on 16.06.2023. Committee decided to close the application till further developments in this

					matter.
279.	IND SWIFT LABORATORIES LIMITED HQRXIMLAPPLY00002617A M23	15.3.2023	20 kgs. Tert-Butanol-d10 and Sulfuric Acid-d2	28459090	Comment sought from Dept. of Atomic Energy on 16.3.2023. Committee decided to send a reminder to DAE. DL issued on 16.06.2023. Committee decided to close the application till further developments in this matter.
280.	IND SWIFT LABORATORIES LIMITED HQRXIMLAPPLY00002687A M23	23.3.2023	50 kgs. 1,2-Dichlorobenzene-d4 99%D, Benzen-d5- amine/Aniline-d5, 1,3- Dibromobenzene-d4 etc.	28459090	Comment sought from Dept. of Atomic Energy on 23.3.2023. The committee decided to send a reminder to DAE. Reminder sent to the Dept. of Atomic Energy on 18.07.2023. Committee decided to close the application till further developments in this matter.
281.	BLD METAL AND ALLOYS PRIVATE LIMITED HQRXIMLAPPLY00002672A M23	20.3.2023	2000 MT ALUMINIUM DROSS	26204010	Comment sought from Haryana SPCB on 21.3.2023.
282.	SIDDHARTH CASYAB HQRXIMLAPPLY00000496A M24	5.6.2023	8 GMS 2023 King Charles III One Guinea Gold Proof Coin (for personal use)	71129100	The committee decided to direct the applicant to provide NOC from RBI. DL issued on 18.07.2023.
283.	ZEN TECHNOLOGIES LIMITED HQRXIMLAPPLY00000424A M23	13.2.2023	75 KGS NITROCELLULOSE SMOKELESS POWDER, LARGE RIFLE PRIMERS (BOXER TYPE) ETC.	36010090 36030031 36010020 36030039 39121140 39129090	The committee decided to call for the Arms Manufacturing Licence. Committee also decided to refer the matter to PESO for comments.
284.	AMBICA IMPEX HQRXIMLAPPLY00001082A M24	4.7.2023	63059000 Sisal Bags.	63059000	Comments sought from Ministry of Textiles on 4.7.2023. Jute commissioner Kolkata vide email dated 12.07.2023 has mentioned that the item does

					not come under purview of them. The committee decided to seek clarification from MoT.
285.	OHMIUM OPERATIONS PRIVATE LIMITED HQRXIMLAPPLY00000946A M24	19.6.2023	70 KGS Titanium Powder	81082000	The committee decided to seek comments from MoEF&CC(HSMD). Comments sought from MoEF&CC(HSMD) on 17.08.2023.
286.	OHMIUM OPERATIONS PRIVATE LIMITED HQRXIMLAPPLY00000945A M24	19.6.2023	100 KGS HDH Titanium Powder	81082000	The committee decided to seek comments from MoEF&CC(HSMD). Comments sought from MoEF&CC(HSMD) on 17.08.2023
287.	EVIL SPIRIT HQRXIMLAPPLY00000954A M24	19.6.2023	10800 MTS Aluminum Dross	26204010	Comments sought from West Bengal State Pollution Control Board on 20.6.2023
288.	SSTC Met Solutions HQRXIMLAPPLY00001242A M24	21.7.2023	5000 NOS 150g Meteorological Balloon in semi finished condition as raw material to be used by IMD	88010020	Comments sought from IMD on 24.07.2023
289.	TORBIT METALS PRIVATE LIMITED HQRXIMLAPPLY00001351A M24	3.8.2023	1600 MTS Aluminium Dross	26204010	Comments sought from Gujarat Pollution Control Board on 4.8.2023
290.	ASHIRWAD ENTERPRISE HQRXIMLAPPLY00001443A M24	11.8.2023	10000 MTS Waste From Aluminum Plant	26204010	Comments sought from Gujarat Pollution Control Board on 16.08.2023.
291.	INTERNATIONAL INSTITUTE OF BIOTECHNOLOGY AND TOXICOLOGY HQRXIMLAPPLY00001484A M24	16.8.2023	6250 GMS BACTERIA	21022000	Comments sought from M/O BIOTECHNOLOGY on 17.8.2023

292.	MANITOU EQUIPMENT INDIA PRIVATE LIMITED HQRXIMLAPPLY00001045A M24	30.06.20 23	120 Nos. of USED STORAGE SHELF/RACK	94032090	The committee noted that the given storage racks are for servers. The committee decided to seek comments from MeITY. Reference discussion with MeITY in the EFC, committee decided to close the application.
293.	APEX TRADELINK HQRXIMLAPPLY00001533A M24	21.8.202 3	2550 MTS ALUMINIUM DROSS GENERATED FROM REFINING AND CASTING HOUSE OF ALUMINIUM SMELTER UNITS	26204010	Comments sought from Gujarat Pollution Control Board on 22.8.2023
294.	SHARMA METALLOYS PRIVATE LIMITED HQRXIMLAPPLY00001552A M24	23.8.202 3	12000 MTS ALUMINUM DROSS	26204010	Comments sought from Haryana Pollution Control Board on 25.8.2023
295.	PRAHAS OVERSEAS LLP HQRXIMLAPPLY00001720A M24	12.9.202 3	300 KGS wood chips, perfume oil, powder ,resale	12119054	Comments sought from MSME on 13.9.2023
296.	SRI KSR METAL AND ALLOYS PRIVATE LIMITED HQRXIMLAPPLY00001546A M24	22.8.202 3	9810 MTS Aluminum Dross	26204010	Comments sought from Telangana Pollution Control Board on 23.8.2023
297.	ZEBRA TECHNOLOGIES INDIA PRIVATE LIMITED HQRXIMLAPPLY00001553A M24	23.8.202 3	3600 NOS Mobile Computer	84713090	Committee decided to examine the case on file.
298.	KBNM METALS PRIVATE LIMITED HQRXIMLAPPLY00001557A M24	23.8.202 3	8625 KGS MERCURY	28054000	Recommended by MoEF&CC(HSMD) vide OM dated 01.08.2023. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(HSMD) OM dated 01.08.2023.
299.	KBNM METALS PRIVATE	23.8.202	10350 KGS	28054000	Recommended by MoEF&CC(HSMD) vide

	LIMITED HQRXIMLAPPLY00001558A M24	3	MERCURY		OM dated 18.07.2023. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(HSMD) OM dated 18.07.2023.
300.	KBNM METALS PRIVATE LIMITED HQRXIMLAPPLY00001559A M24	23.8.202 3	4036.5 KGS MERCURY	28054000	Recommended by MoEF&CC(HSMD) vide OM dated 28.04.2023. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(HSMD) OM dated 28.04.2023.
301.	SPELL MIND TECHNOLOGIES PRIVATE LIMITED HQRXIMLAPPLY00001632A M24	30.8.202 3	21 NOS Personal computer	84713010	The committee decided to examine the case on file as per SOP of Meity.
302.	PV LUMENS LLP HQRXIMLAPPLY00001657A M24	4.9.2023	50 NOS TOUCH COMPUTER / ET40AA-001C1B0-IN	84713090	The committee decided to examine the case on file as per SOP of Meity.
303.	BADRI COTSYN PRIVATE LIMITED HQRXIMLAPPLY00001686A M24	5.9.2023	3840 MTS PET FLAKES	39076110	Recommended by MoEF&CC(HSMD) vide Letter dated 07.08.2023. The committee decided to examine the case on file for the approval of competent authority.
304.	MAPLELEAF EPICUREA PRIVATE LIMITED HQRXIMLAPPLY00001526A M24	20.8.202 3	10000 KGS STICKY RICE	10063090	The committee decided to examine the case on file for the approval of competent authority.
305.	SAKSHAM IMPEX PRIVATE LIMITED HQRXIMLAPPLY00001539A M24	22.8.202 3	201600 KGS ARBORIO RICE, SUSHI RICE AND CARNAROLI	10063090	The committee decided to examine the case on file for the approval of competent authority.
306.	MAPLELEAF EPICUREA PRIVATE LIMITED HQRXIMLAPPLY00001700A M24	9.9.2023	54000 KGS Arborio Rice	10063090	The committee decided to examine the case on file for the approval of competent authority.

307.	HARSHINI MAPLE LEAFS HQRXIMLAPPLY00002570A M23	10.3.2023	10,000 kgs. of Gold Dore bars and 50,000 kgs. of Silver Dore Bars	71081200, 71069100	The firm has submitted following documents: i) BIS Licence dated 02.12.2022, valid upto 02.12.2024 ii) Customs Debit Sheet iii) Consent to Operate dated 27.06.2022, valid upto 31.3.2023 from Tamil Nadu Pollution Control Board. The committee decided to seek valid Consent to Operate from SPCB from the firm. Letter issued on 24.04.2023. Reminder sent on 23.06.2023 & 08.07.2023. Committee decided to seek following information/documents from the applicant. i. Country/Countries of Origin ii. Whether given imports are to be affected on MFN or Preferential Duty basis. iii. Details for compliance of rules of origin. DL issued on 24.08.2023.
308.	BRIGHT METAL REFINERS HQRXIMLAPPLY00001167A M24	13.7.2023	20 MTS GOLD (DORE) BARS PURITY : UPTO 95%	71081200	The firm has submitted following documents: (i) BIS Licence dated 19.09.2023 valid upto 13.08.2024 ii) Consent to Operate dated 04.04.2022, valid upto 31.3.2024 from Uttarakhand Pollution Control Board. (iii) Utilization details of previous licence. The Committee examined the documents submitted by the firm and decided to Approve the case for import of 10 MT of Gold Dore Bars (upto 95% purity). Condition: Goods shall be cleared under Notification No.50/2017-Customs dated 30.06.2017, as amended from time to time.

309.	AJ REFINERY PRIVATE LIMITED HQRXIMLAPPLY00001630A M24	30.8.2023	10 MTS GOLD (DORE) BARS PURITY UPTO 95%	71081200	The firm has submitted following documents: (i) BIS Licence dated 07.12.2022 valid 26.12.2023 ii) Consent to Operate dated 06.08.2021, valid upto 31.3.2026 from Uttarakhand Pollution Control Board. (iii) Utilization details of previous licence. Still 4997.231 Kgs is available in the previous licence. The firm may approach after utilising the licence.
310.	PARKER PRECIOUS METALS LLP HQRXIMLAPPLY00001777A M24	16.9.2023	50MTs SILVER (DORE) BARS UPTO 95% PURITY	71069100	The firm has submitted following documents: (i) NABL Certificate dated 30.05.2023 valid 29.05.2025 ii) Consent to Operate dated 15.12.2019, valid upto 31.12.2023 from Gujarat Pollution Control Board. The Committee examined the documents submitted by the firm and decided to Approve the case for import of 50 MT of Silver Dore Bars (upto 95% purity). Condition: Goods shall be cleared under Notification No.50/2017-Customs dated 30.06.2017, as amended from time to time.
311.	MMTC - PAMP INDIA PRIVATE LIMITED HQRXIMLAPPLY00001786A M24	16.9.2023	50 MT GOLD (DORE) BARS PURITY : UPTO 95%	71081200	Committee decided to call for full and complete details of utilisation of the previous Import licences.
312.	R.K. JEWELS HQRXIMLAPPLY00001818A M24	20.09.2023	3 MT of Gold Dore Bar (Purity upto 95%)	71081200	Committee decided to call for a valid BIS certificate and Consent to Operate along with utilisation details of previous licence.
313.	ELIXIR AU REFINERIES PRIVATE LIMITED HQRXIMLAPPLY00001805A	20.09.2023	1 MT of Gold Dore Bar (Purity upto 95%)	71081200	The firm is applying for the first time. The firm has submitted following documents: (i) NABL Certificate dated 14.09.2023 valid

	M24				13.09.2025 ii) Consent to Operate dated 16.06.2023, valid upto 31.05.2033 from Telangana State Pollution Control Board. The Committee examined the documents submitted by the firm and decided to Approve the case for import of 01 MT of Gold Dore Bars (upto 95% purity), subject to physical verification of the premises of the firm by the concerned RA. Condition: Goods shall be cleared under Notification No.50/2017-Customs dated 30.06.2017, as amended from time to time.
314.	AJ REFINERY PRIVATE LIMITED HQRXIMLAPPLY00001808A M24	21.09.2023	10 MT of Silver Dore Bar (Purity upto 95%)	71069100	The firm has submitted following documents: (i) BIS Licence dated 07.12.2022 valid 26.12.2023 ii) Consent to Operate dated 06.08.2021, valid upto 31.3.2026 from Uttarakhand Pollution Control Board. The Committee examined the documents submitted by the firm and decided to Approve the case for import of 10 MT of Silver Dore Bars (upto 95% purity). Condition: Goods shall be cleared under Notification No.50/2017-Customs dated 30.06.2017, as amended from time to time.
315.	SWARNALAYA PRECIOUS METAL REFINER HQRXIMLAPPLY00001830A M24	21.09.2023	(i) 2 MT of Gold Dore Bar (Purity upto 95%) (ii) 10 MT of Silver Dore Bar (Purity upto 95%)	71081200 71069100	The firm is applying for the first time. The firm has submitted following documents: (i) NABL Certificate dated 18.08.2023 valid 17.08.2025 ii) Consent to Operate dated 15.08.2023, valid upto 31.03.2024 from Tamil Nadu Pollution Control Board. The Committee examined the documents

					submitted by the firm and decided to Approve the case for import of 05 MT of Silver Dore Bars (upto 95% purity), subject to physical verification of the premises of the firm by the concerned RA. Condition: Goods shall be cleared under Notification No.50/2017-Customs dated 30.06.2017, as amended from time to time.
316.	SAFFRON REFINERY PRIVATE LIMITED HQRXIMLAPPLY00001839A M24	22.09.2023	2 MT of Gold Dore Bar (Purity up to 95%)	71081200	Committee decided to call for valid BIS certificate for refining purposes, valid CTO and full and complete details of utilization previous licence.
317.	RG REFINERIES PRIVATE LIMITED HQRXIMLAPPLY00001834A M24	22.09.2023	10 MT of Gold Dore Bar (Purity up to 95%)	71081200	The firm has submitted following documents: (i) BIS Licence dated 14.08.2023 valid upto 22.08.2024 ii) Provisional Consent to Operate dated 01.04.2021, valid upto 31.03.2024 from Uttarakhand Pollution Control Board. (iii) Utilization details of previous licence. Still 4140.376 Kgs is available in the previous licence. The firm may approach after utilising the licence.

5. The meeting ended with vote of thanks to the chair.